

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/33261/2025	M/S SIVANANDA AND CO., BBSR VS JNTL CONSUMER HEALTH (INDIA) PVT. LTD., MUMBAI	GOUTAM KUMAR ACHARYA (SR.ADV) VS	// ()	
2	D-BLAPL/25036/2025	SUNUGUDU @ INTESH PAWAR VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /301 /2024 ()	AOR20220000246C202500074
3	D-BLAPL/25041/2025	CHHATUA @ UCHHAB @ SOUMITREE NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /276 /2024 ()	AOR20220000053C202500090
4	D-BLAPL/25043/2025	MIKHAEL DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /144 /2025 ()	
5	D-BLAPL/25046/2025	MD.DILNAWAZ @ DILU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 ()	AOR20220000263C202500045
6	D-BLAPL/25054/2025	CHHEDU MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	DHARMABANDHA PS /61 /2025 ()	
7	D-BLAPL/25055/2025 BLAPL/8698/2025	BIKASH ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /108 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000149/2025	
8	D-BLAPL/25056/2025	DUSMANTA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 ()	
9	D-BLAPL/25057/2025	SIKU @ SUKADEB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /195 /2025 ()	
10	D-BLAPL/25058/2025 BLAPL/8696/2025	SK. ABID ALI VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	KRUSHANANDAPUR /36 /2025 JMFC TIRTOL(Jagatsinghapur ) GR/0000160/2025	
11	D-BLAPL/25059/2025	LOKANATH PATTANAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /424 /2025 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/25060/2025 BLAPL/8694/2025	BHAGIRATHI MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /677 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul ) GR/0001285/2025	
13	D-BLAPL/25061/2025	ALOK @ BAPUN JENA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /268 /2024 () //	
14	D-BLAPL/25062/2025	SATYABRATA PANDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /666 /2025 () //	AOR20220001648C202500090
15	D-BLAPL/25063/2025 BLAPL/8675/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	RANPUR /221 /2025 J.M.F.C.,RANPUR(Nayagarh ) GR/0000335/2025	AOR20220001225C202500010
16	D-BLAPL/25068/2025 BLAPL/8678/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	NUAGAON /153 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh ) GR/0000845/2025	AOR20220001225C202500011
17	D-BLAPL/25069/2025	BIBHUTI BHUSHAN LENKA @ JITU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /141 /2025 () //	
18	D-BLAPL/25070/2025 BLAPL/8700/2025	BABUL @ KANHU CHARAN BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /13 /2025 A.D.J.,ODAGAON(Nayagarh ) ST/0000034/2025	
19	D-BLAPL/25072/2025	AMAN @ IMRAN KHAN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /453 /2025 () //	
20	D-BLAPL/25074/2025	SWETA SALONY @ SWETA SALONI MOHANTY VS STATE OF ODISHA	SONALI ROUT VS	NANDANKANAN /256 /2025 () //	
21	D-BLAPL/25076/2025	PRATEEK @ HARIPADA SARKAR VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	MARINE PS AT JAMBO /136 /2025 () //	
22	D-BLAPL/25079/2025	RASMI RANJAN SAHOO @ RASHMI RANJAN SAHOOSEPHALEE DAS VS STATE OF ODISHA	VS	DHENKANAL TOWN /471 /2025 () //	
23	D-BLAPL/25081/2025	JITENDRA KUMAR BARMA	PANCHANAN PANIGRAHI	PARJANG /347 /2025	AOD20250000009C202500043

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	BLAPL/8697/2025	VS STATE OF ODISHA	VS	J.M.F.C,PARJANG(Dhenkanal) GR/0000428/2025	
24	D-BLAPL/25083/2025 BLAPL/8688/2025	MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	CHANDAPUR /123 /2025 J.M.F.C.,RANPUR(Nayagarh ) GR/0000330/2025	AOR20220001225C202500012
25	D-BLAPL/25085/2025	SAROJ DHINDA VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /183 /2025 () //	
26	D-BLAPL/25091/2025	SASHI @ SHASHI BHOI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /178 /2025 () //	
27	D-BLAPL/25096/2025	MADAN KUMAR MANDAL VS STATE OF ODISHA	SANJIT MISHRA VS	ERASAMA /10 /2025 () //	
28	D-BLAPL/25102/2025 BLAPL/8689/2025	SUJIT BEHERA @ RUJIT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /15 /2019 A.D.J.,BALLIGUDA(Kandhamal) ST/0000079/2019	
29	D-BLAPL/25104/2025	MITU @ MANOJ DAS @ MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /196 /2025 () //	
30	D-BLAPL/25107/2025	PRASANJIT DAS @ PRIYAJIT DAS VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BANARAPAL /83 /2025 () //	AOR20220000753C202500011
31	D-BLAPL/25110/2025	MANAS NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /239 /2025 () //	
32	D-BLAPL/25116/2025	BIDUBHUSAN BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /161 /2025 () //	AOR20220001487C202500057
33	D-BLAPL/25120/2025	M.SASI KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
34	D-BLAPL/25124/2025	RINA DIGAL VS	AMLAN SHAKTI PAUL VS	/ /0 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/25128/2025	STATE OF ODISHA SUNIL SAHU VS	AJIT KUMAR RAUT VS	// RENGALI /98 /2025 ()	
36	D-BLAPL/25137/2025	STATE OF ODISHA ATIF ALAM VS	DEVASHIS PANDA VS	// DHANUPALI /144 /2025 ()	
37	D-BLAPL/25138/2025	STATE OF ODISHA SUSANTA KUMAR JENA VS	NARENDRA KUMAR LENKA VS	// KUAKHIA /144 /2025 ()	
38	D-BLAPL/25139/2025	STATE OF ODISHA BIRENDRA HARIPAL VS	SANGRAM KESHARI ROUT VS	// / /0 ()	
39	D-BLAPL/25141/2025	STATE OF ODISHA SANU GOUDA VS	JUDHISTHIR SAHOO VS	// CAPITAL P.S. /59 /2025 ()	AOD20220003315C202500052
40	D-BLAPL/25143/2025	STATE OF ODISHA RAIMOHAN @ RAIMAN MALLIK @ NIRMAL MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /230 /2025 ()	
41	D-BLAPL/25144/2025	STATE OF ODISHA DIPU @ GAGAN JENA VS	DEEPAK KU SAHOO VS	// NIKIRAI /222 /2024 ()	
42	D-BLAPL/25145/2025	STATE OF ODISHA SAMIT MAHALING @ MAHALINGA VS	NIRANJAN PANDA VS	// MANAMUNDA /4 /2024 ()	
43	D-BLAPL/25147/2025	STATE OF ODISHA GOPAL BIBHAR VS	SURESH KUMAR JENA VS	// CHAMPUA /182 /2024 ()	
44	D-BLAPL/25154/2025	STATE OF ODISHA RANJAN DAS VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /173 /2025 ()	
45	D-BLAPL/25164/2025	STATE OF ODISHA BANTY @ ANSHUL PRAJAPATI VS	SARAT KUMAR JENA VS	// G.R.P.S. (TITILAGARH) /68 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/25166/2025	NARAJ BENIYA VS STATE OF ODISHA	SK. ZAFARULLA VS	KORAPUT TOWN /291 /2023 () //	
47	D-BLAPL/25169/2025	SUKARA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2023 () //	
48	D-BLAPL/25171/2025	RAJESH BARIK VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR SADAR /315 /2025 () //	
49	D-BLAPL/25172/2025	DAYANIDHI PRADHANI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /123 /2024 () //	
50	D-BLAPL/25181/2025	SUJIT KERKETTA VS STATE OF ODISHA	SK. ZAFARULLA VS	LAKHANPUR /123 /2025 () //	
51	D-BLAPL/25183/2025	BIBEK KUMAR SWAIN VS STATE OF ODISHA	AKASH BHUYAN VS	LAXMISAGAR P.S. /394 /2025 () //	
52	D-BLAPL/25185/2025	MADHURAM NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RAYAGADA TOWN /321 /2024 () //	
53	D-BLAPL/25186/2025	PANCHANAN BALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NAIKANI-DIHI /28 /2025 () //	
54	D-BLAPL/25189/2025	SANTOSH KUMAR MADKAMI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /181 /2025 () //	
55	D-BLAPL/25190/2025	TUNA @ KAILASH PRADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /229 /2025 () //	
56	D-BLAPL/25192/2025	PAPU ROUT VS STATE OF ODISHA	MANGU NANDY VS	TALCHER TOWN /690 /2025 () //	
57	D-BLAPL/25194/2025	PAWAN @ PURNA BADANAYAK	MANGU NANDY	KORAPUT GRPS /15 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/25199/2025	D.MUNA RAO	SANTOSH KUMAR MAHANTY	BHANJANAGAR /429 /2025	AOD20240000242C202500178
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/25211/2025	KAMADEBA ROUT	PURNA CHANDRA MOHARANA	S.P.(CID-CRL),CUTTACK /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/25219/2025	AJAY KUMAR PATRA	PARTHA SARATHI DAS	KEONJHAR TOWN /486 /2025	AOD20240000364C202500142
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/25226/2025	SACHIN GOUR	DIBYA JYOTI SAHOO	//	AOD20240000615C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/25238/2025	PANCHANAN SAHU	DHANANJAYA MUND	PUINTALA /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/25244/2025	BAINA @ BAIKUNTHA BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /125 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/25245/2025	RAJU SWAIN @ RAJKISHOR SWAIN	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /2 /2004	AOD20240000170C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/25248/2025	RAHUL NAYAK	DIBYA JYOTI SAHOO	PHULBANI SADAR /253 /2024	AOD20240000615C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/25250/2025	HIPI @ PANCHANAN DAS	BHABANI SANKAR DAS	RAMBHA (KHALLIKOTE) /612 /2025	AOD20240000170C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/25252/2025	GAURAV SHUKLA	DIBYA JYOTI SAHOO	//	AOD20240000615C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/25253/2025	CHHOTU MAHARANA @ BIKASH	PABITRA KUMAR NAYAK	BELPAHAR /149 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/25255/2025	STATE OF ODISHA RANJAN PRADHAN @ SITUN VS	PRADEEP KUMAR PARIDA VS	// BANKI /214 /2020 ()	
70	D-BLAPL/25261/2025	STATE OF ODISHA GADADHAR JENA VS	MANAS KUMAR CHAND VS	// DHENKANAL SADAR /939 /2024 ()	
71	D-BLAPL/25262/2025	STATE OF ODISHA HARENDRA KUMAR VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000615C202500004
72	D-BLAPL/25263/2025	STATE OF ODISHA PADRU @ RAMESH KISHAN VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /233 /2025 ()	
73	D-BLAPL/25273/2025	STATE OF ODISHA NEHURU PAHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /639 /2025 ()	
74	D-BLAPL/25274/2025	STATE OF ODISHA GULSAN KUMAR SAHU VS	RABINDRA NATH PRUSTY VS	// JONK /167 /2025 ()	
75	D-BLAPL/25277/2025	STATE OF ODISHA DINABANDHU BAG VS	GYANENDRA CHANDRA SWAIN VS	// KHARIAR /175 /2013 ()	
76	D-BLAPL/25279/2025	STATE OF ODISHA SUBHALAXMI ROUT @ NAYAK VS	SANJIB KUMAR BHANJADEO VS	// BERHAMPUR SADAR /303 /2025 ()	
77	D-BLAPL/25281/2025	STATE OF ODISHA MD.TABREJ ALAM VS	BHARAT BHUSAN ROURAY VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /6 /2025 ()	
78	D-BLAPL/25282/2025	STATE OF ODISHA BABUL @ MANOJ KUMAR SAHU VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /414 /2024 ()	
79	D-BLAPL/25285/2025	STATE OF ODISHA MD. TABREJ ALAM VS	BHARAT BHUSAN ROURAY VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /2 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/25289/2025	MD. TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /3 /2025 () //	
81	D-BLAPL/25290/2025	SUBARNA PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 () //	
82	D-BLAPL/25294/2025	MD. TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /1 /2025 () //	
83	D-BLAPL/25295/2025	NIRMAL CHANDRA BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	AUL /220 /2025 () //	AOD20220003080C202500010
84	D-CMAPL/33244/2025	BATAKRISHNA NATH VS STATE OF ODISHA	ADV. VS	// () //	
85	D-CMP/33061/2025	CHANDRA SEKHAR SABAT VS SUNIL KUMAR SAHU	BIRENDRA KUMAR PARDHI VS	// () //	
86	D-CMP/33163/2025	KILLAMSETTY SURESH @ K SURESH VS GOPINATH DAS	P. V. BALAKRISHNA VS	// () //	
87	D-CMP/33175/2025	PURNA CHANDRA SETHI VS JAGANNATH PARIDA	SANTOSH KUMAR SAMANTARAY VS	// () //	
88	D-CMP/33177/2025	MAHANI SETHI VS GAGAN SETHI	SATYA RANJAN MOHAPATRA VS	// () //	
89	D-CMP/33225/2025	BIKRAM CHEMI VS SURENDRA CHEMI	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202500140
90	D-CMP/33229/2025	ARATI HARESH KUMAR ADWANI VS SANJAY KUMAR BONDIA	PABITRA KUMAR NAYAK VS	// () //	
91	D-CMP/33230/2025	BIPIN SETHI	RAGHUNATH DASMOHAPATRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DHANESWAR TRIPATHY		//	
92	D-CMP/33251/2025	S.L. GUPTA, A PROPRIETY FIRM AT NALAMGANJ	MAHESWAR MOHANTY	//	
		VS	VS	0	
		MALATI CHOUDHURY		//	
93	D-CMP/33255/2025	DR. MADHURI SINGH	RAJJEET ROY	//	AOR20220001462C202500103
		VS	VS	0	
		MANORANJAN DALAI		//	
94	D-CMP/33256/2025	MADAN SAHU	MAHESWAR MOHANTY	//	
		VS	VS	0	
		MADAN MOHARANA		//	
95	D-CMP/33259/2025	BINAPANI DEI	SOUMYA SUCHARITA DEO	//	
		VS	VS	0	
		GIRIJA SANKAR MOHARANA		//	
96	D-CMP/33265/2025	SK. SARWAR AHAMAD	MAHESWAR MOHANTY	//	
		VS	VS	0	
		SK. KALIMULLA		//	
97	D-CMP/33269/2025	SURYAMANI PRUSTY @ SURJYAMANI PRUSTY	BUDHIRAM DAS	//	
		VS	VS	0	
		GOURANGA TRIPATHY		//	
98	D-CMP/33274/2025	AKSHAYA KUMAR NAYAK	SUVASHISH PATTANAIAK	//	
		VS	VS	0	
		BIRABAR BEHERA		//	
99	D-CMP/33288/2025	MURALIDHAR OJHA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		SADANANDA PRADHAN		//	
100	D-CMP/33322/2025	RABI NARAYAN SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		LAXMIDHAR SAU @ SAHU		//	
101	D-CMP/33343/2025	NATABAR NAYAK @ MAHAPATRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		JYOTIRANJAN NAYAK @ MOHAPATRA		//	
102	D-CMP/33347/2025	NARAYAN MOHAPATRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/33363/2025	DAYANIDHI MISHRA SATCHIDANANDA DALAL VS DR.KESABANANDA DALAL	TUSAR KUMAR MISHRA VS	// // 0 //	
104	D-CMP/33372/2025	BIPIN NAYAK VS URSULA MINZ	TUSAR KUMAR MISHRA VS	// 0 //	
105	D-CONTC/33020/2025	SRINIVAS MOHANTY VS NAVIN DAS, EDITOR NIRVAYA	KABITA PATRA VS	// 0 //	AOR20230000802C202500066
106	D-CONTC/33021/2025	M/S. SRI SIDDHA BHAI RABI ESTATES PVT. LTD. VS V. KEERTHI VASAN, COLLECTOR AND DISTRICT MAGISTRATE,GANJAM	ADV VS	// 0 //	AOD20240000581C202500119
107	D-CONTC/33070/2025	MOHAMMED SAKIL VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
108	D-CONTC/33073/2025	NIRMAL CHANDRA SAHOO VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //	
109	D-CONTC/33075/2025	PRIYANKA MOHANTY VS BINITA SENAPATI,DEO,DHENKANAL	ADV. VS	// 0 //	
110	D-CONTC/33098/2025	RAJANI PADHAN VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
111	D-CONTC/33104/2025	PRADIPTA KUMAR DAS VS G PARAMESWAR, COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPTT.	ADV VS	// 0 //	AOD20240000714C202500026
112	D-CONTC/33105/2025	SUNITA ROU TRAY VS DIPAK KUMAR PARHI, DISTRICT EDUCATION OFFICER, PURI	ADV VS	// 0 //	AOR20220001586C202500066
113	D-CONTC/33106/2025	RAMA RAGHABA PATRO VS TRIDEV RATH,OAS	SAIBRATA RATH VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/33108/2025	SUSHIL KUMAR SAHU VS	ADV VS	// ()	AOD20250000180C202500140
115	D-CONTC/33112/2025	ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT. NAMITA PANIGRAHI VS	ADV. VS	// ()	
116	D-CONTC/33113/2025	SANTOSH KUMAR PANIGRAHI,OAS JANAKI BALLAV PANDA VS	ADV VS	// ()	AOR20220001611C202500130
117	D-CONTC/33160/2025	RAGHURAM R IYER, COLLECTOR CUM DISTRICT MAGISTRATE, KENDRAPARA GITANJALI MALIK VS	ADV VS	// ()	AOD20220003315C202500049
118	D-CONTC/33161/2025	INDRAMANI TRIPATHY, LABOUR COMMISSIONER CUM MEMBER SECY, BBSR UPENDRA @ GAURANG MALLIK VS	ADV VS	// ()	AOD20220003315C202500050
119	D-CONTC/33164/2025	AKSHY SUNIL AGRAWAL, COLLECTOR AND DISTRICT MAGISTRATE ,NAYAGARH NARENDRA KUMAR MISHRA VS	ADV. VS	// ()	
120	D-CONTC/33166/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BSBR,KHURDA SUKANTI DEI @ PRADHAN VS	ADV VS	// ()	AOD20220003315C202500051
121	D-CONTC/33187/2025	INDRAMANI TRIPATHY, LABOUR COMMISSIONER CUM MEMBER SECY, BBSR KSHIROD KUMAR SAHOO VS	ADV. VS	// ()	
122	D-CONTC/33193/2025	SUVENDU KUMAR SAHOO,OAS DAMODAR BHOI VS	DR. SIMANCHALLA RANJIT VS	// ()	
123	D-CONTC/33237/2025	BIRENDRA KUMAR SINGH,PROJECT MANAGER,LAKHANPUR OCP MAHANDI COALFIELDS LIMITED,JHARSUGUDA RINA DORA VS	PRAGNYA PARAMITA BARIK VS	// ()	
124	D-CONTC/33240/2025	MAKARANDA BEURA,CDMO,NAYAGARH BHAGABAN ROUT VS	JYOTIRMAY GUPTA VS	// ()	
125	D-CONTC/33250/2025	SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,BSBR,KHURDA B. ABAKASH	ADV. ADV.	// //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/33254/2025	VISHAL KUMAR DEV,IAS MURALIDHAR PRADHAN	NIHAL RATH	//	
		VS	VS	()	
127	D-CONTC/33258/2025	D.K.SINGH,IAS SUPRAVA DWIBEDI	ADV.	//	
		VS	VS	()	
128	D-CONTC/33260/2025	SIDDHARTHA DAS,IAS AKSHAYA KUMAR MAHARANA	ADV	//	AOD20230000737C202500064
		VS	VS	()	
129	D-CONTC/33293/2025	ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT. SUDHAKAR ROUT	ADV.	//	
		VS	VS	()	
130	D-CONTC/33297/2025	ANU GARG,IAS DEBASMITA PATRA	ADV.	//	
		VS	VS	()	
131	D-CONTC/33299/2025	RANJIT DAS,ASST.SETTLEMENT OFFICER,CUTTACK RABINDRANATH NISANK	ADV.	//	
		VS	VS	()	
132	D-CONTC/33303/2025	RANJIT DAS,ASST.SETTLEMENT OFFICER,CUTTACK RABINDRANATH PRADHAN	BIKASH KUMAR ROUSTRAY	//	
		VS	VS	()	
133	D-CONTC/33306/2025	BIRENDRA KORKORA,IAS DR.SURESH KUMAR JENA	ADV.	//	
		VS	VS	()	
134	D-CONTC/33308/2025	KALI PRASANNA SWAIN,IAS DR. CHANDRA SEKHAR TRIPATHY	ADV.	//	
		VS	VS	()	
135	D-CRLA/25033/2025	KALI PRASANNA SWAIN,IAS RANJAN RANA	HIMANSHU SEKHAR MISHRA	TUSRA /62 /2025	AOR20220002238C202500027
		VS	VS	()	
136	D-CRLA/25047/2025	STATE OF ODISHA NARAYAN PARIDA	JYOTIRMAYA SAHOO	KODALA /47 /2007	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLA/25051/2025	STATE OF ODISHA ASHISH BARADA VS	BIBHU PRASAD DAS VS	// DHARAKOT PS /240 /2025 ()	
138	D-CRLA/25071/2025	STATE OF ODISHA SOMANATH JENA VS	AMITAV TRIPATHY VS	// NAYAPALLI P.S. /477 /2021 ()	
139	D-CRLA/25078/2025	STATE OF ODISHA MATA BHOI VS	SOUGAT DASH VS	// GOBINDAPUR /16 /2018 ()	
140	D-CRLA/25084/2025	STATE OF ODISHA SUNAKAR KHUNTIA @ UNIA VS	PRADEEP KUMAR PARIDA VS	// NEMALO /162 /2025 ()	
141	D-CRLA/25125/2025	STATE OF ODISHA SADASIB SAMAL @ TIKU @ SADASHIV SAMAL VS	SOUBHAGYA KUMAR DASH VS	// DAITARI /74 /2021 ()	AOR20220001631C202500220
142	D-CRLA/25149/2025	STATE OF ODISHA RABI KHILLA @ KHILO VS	RAJIB LOCHAN PATNAIK VS	// NABARANGAPUR TOWN /337 /2023 ()	
143	D-CRLA/25173/2025	STATE OF ODISHA RASMITA BEHERA VS	PRANAB KUMAR SAMANTRAY VS	// RARUAN /28 /2025 ()	
144	D-CRLA/25197/2025	STATE OF ODISHA GANDUA @ SAHADEV BEHERA VS	GAJENDRANATH ROUT VS	// NIMAPADA /75 /2025 ()	AOR20220004106C202500138
145	D-CRLA/25201/2025	STATE OF ODISHA BABULU @ BABUL KU. NAYAK VS	BIKASH CHANDRA PARIJA VS	// PHIRINGIA /71 /2021 ()	
146	D-CRLA/25208/2025	STATE OF ODISHA KALIA @ SONAM SRIDHAR NAYAK VS	SOMANATH NANDA VS	// BINJHARPUR /255 /2024 ()	
147	D-CRLA/25305/2025	STATE OF ODISHA PARIKHITA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// KOREI /64 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMA/25113/2025	DIRECTORATE OF ENFORCEMENT, BBSR VS ARCHANA NAG @ ARCHANA NAG	JANGYA PRAKASH PARIDA VS	NAYAPALLI P.S. /646 /2022 () //	
149	D-CRLMA/25230/2025	BICHITRANANDA PANDA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	NISCHINTAKOILI /207 /2024 () //	
150	D-CRLMA/25266/2025	PURENDRA KUMAR SETHY VS STATE OF ODISHA	ADV. VS	/ /0 () //	
151	D-CRLMC/25040/2025	ANURAG SETHI VS STATE OF ODISHA	RAKESH KAILASH SHARMA VS	CHANDRASEKHARPUR /202 /2024 () //	AOR20220001462C202500102
152	D-CRLMC/25042/2025	TIKINA MHARANA VS STATE OF ODISHA	SUSANTA KUMAR PANIGRAHI VS	GOSANINUAGAM /62 /2014 () //	AOR20220000528C202500001
153	D-CRLMC/25050/2025	BABU @ BASANTA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /125 /2015 () //	AOD20240000581C202500116
154	D-CRLMC/25052/2025	KODI CHANDRA SEKHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MATHILI /189 /2023 () //	
155	D-CRLMC/25064/2025	RAMAKANTA DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /306 /2020 () //	
156	D-CRLMC/25065/2025	UMESH NAYAK @ UMESH KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SABARANG /263 /2021 () //	AOR20220001615C202500168
157	D-CRLMC/25075/2025	DEEPAK KUMAR SINGH @ GHANASHYAM SINGH VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	SARAT /45 /2022 () //	
158	D-CRLMC/25087/2025	GUJARI @ DUSMANTA BISWAL VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /437 /2025 () //	AOR20220000053C202500091
159	D-CRLMC/25090/2025	RAJESH SAHOO @ RAJESH KUMAR SAHOO	RAJESH KUMAR MAHAPATRA	KHANDAGIRI P.S. /727 /2020	AOR20220001639C202500018

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/25095/2025	SANTOSH KUMAR MISHRA	MANORANJAN PADHY	BORIGUMMA /122 /2021	
	CRLMC/3251/2025	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)	
		STATE OF ODISHA		TR/0000072/2021	
161	D-CRLMC/25097/2025	BABU @ SUBRANSHU MOHANTY	SANJIT MISHRA	SEA BEACH /102 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/25099/2025	DEBASIS MALLICK	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		SUJATANJALI MALLICK		//	
163	D-CRLMC/25111/2025	SK. OSIM	BISWARANJAN DALAI	KENDRAPARA /59 /2025	AOR20220003722C202500156
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/25117/2025	BHOLANATH BARIK	ARIJEET MISHRA	SUKINDA /13 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/25123/2025	S.SURAJ SETHY	RAMESH CHANDRA MAHARANA	JAGATPUR /457 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/25131/2025	RAMA CHANDRA BERA	PRASANTA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/25134/2025	NIRANJAN MAJHI	PRASANTA KUMAR SAHOO	TIHIDI /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/25142/2025	PRADEEP KUMAR SAHOO @ SAHU	AMLAN MOHANTY	MANGALPUR /97 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/25153/2025	SAMBHUNATH PRAMALICK	SAILABALA JENA	MARKAT NAGAR /110 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/25155/2025	BIBHUTI BHUSAN NATH	DEBASISH SAMAL	CHHENDIPADA /209 /2009	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/25156/2025	STATE OF ODISHA SATYABRAT SENAPATI @ SATYABRATA SENAPATIRAMANI KANTA PATTANAİK VS	VS	// AUL /189 /2025 ()	
172	D-CRLMC/25159/2025	STATE OF ODISHA BISWA RANJAN MOHANTY VS	SUSANTA KUMAR BARAL VS	// CRRİ /140 /2023 ()	AOR20220001297C202500215
173	D-CRLMC/25162/2025	STATE OF ODISHA MANJUSHA MALLICK VS	AKSHAYA KUMAR PANDEY VS	// / /0 ()	
174	D-CRLMC/25184/2025	ANTARYAMI NAYAK BADAL SAHU VS	SISIRA PANIGRAHI VS	// KHALLİKOTE /532 /2021 ()	
175	D-CRLMC/25193/2025	STATE OF ODISHA PRAHALLAD BAG @ RAJ VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /158 /2016 ()	
176	D-CRLMC/25210/2025	STATE OF ODISHA SIMANCHALA PARIDA VS	KURESH PRASAD DASH VS	// ENERGY PS (GANJAM) /1 /2018 ()	AOD20250000916C202500008
177	D-CRLMC/25215/2025	STATE OF ODISHA TUSHARKANTI SAMAL VS	KRUSHNA CHANDRA DASH VS	// BARI RAMCHANDRAPUR /209 /2021 ()	
178	D-CRLMC/25223/2025	STATE OF ODISHA SAMBARU MALLİK @ SOMANATH MALLİK VS	AMULYA RATNA PANDA VS	// MANGALPUR /120 /1994 ()	
179	D-CRLMC/25234/2025	STATE OF ODISHA BIKRAM PRADHAN VS	PRAMOD KUMAR MISHRA VS	// TANGI /160 /2023 ()	
180	D-CRLMC/25235/2025	STATE OF ODISHA SAMSUL KHAN VS	SUBRAT PANDA VS	// PURUNABAZAR /59 /2021 ()	
181	D-CRLMC/25240/2025	STATE OF ODISHA RANJAN BEHERA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	// CHAULIAGANJA /318 /2022 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/25242/2025	JATINDRA MOHAN NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DEOGARH /103 /2023 () //	
183	D-CRLMC/25247/2025	GOPAL KRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //	
184	D-CRLMC/25251/2025	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /279 /2019 () //	
185	D-CRLMC/25260/2025	BINOD PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /279 /2019 () //	
186	D-CRLMC/25264/2025	T.SATISH KUMAR @ RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOPALPUR /87 /2025 () //	
187	D-CRLMC/25265/2025	ASHISH PRASAD VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// () //	AOR20220001325C202500003
188	D-CRLMC/25267/2025	RAMACHANDRA BHARASAGAR VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BOLANGIR TOWN /324 /2023 () //	AOD20230000737C202500065
189	D-CRLMC/25291/2025	KUNU @ LINGARAJ PAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /189 /2023 () //	
190	D-CRLMC/25296/2025	MAHENDRA SASMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /663 /2024 () //	
191	D-CRLMC/25298/2025	SHRIKANT KUMAR MAHAPATRA @ SUKANTA MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KABISURYANAGAR /302 /2021 () //	
192	D-CRLMC/25299/2025	SIBANANDA DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	//0 () //	
193	D-CRLMC/25302/2025	KRUSHNA NAYAK	JYOTIRMAYA SAHOO	POLASARA PS /57 /2017	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/25304/2025	RAJKISHORE SAHOO @ RAJAKISWORE SAHOO	ASHOK KUMAR SWAIN 1	DASPALLA /4 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/25307/2025	PABITRA PRADHAN	SANJIB KUMAR BHANJADEO	TANGI (KHURDA) /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/25308/2025	SANJAY @ SANAJ KUMAR MALIK @ SANOJ MALIK	SANJIB KUMAR BHANJADEO	KHANTAPADA /190 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/25037/2025 CRLMP/1055/2025	SUBHAMANI NAYAK	SATYAPRAKASH DHAL	PURI TOWN /0198 /2021	AOR20220001446C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/25122/2025	KESH BIHARI CHOUDHARY	ARIJEET MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/25127/2025	KESH BIHARI CHOUDHARY	ARIJEET MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/25178/2025	KUMARI BHOI	MOHAN BAG	//	AOR20240000323C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/25203/2025	ULLASH CHANDRA NAYAK	SUBASH CHANDRA ROUT	KENDRAPARA SADAR /241 /2024	AOR20220000058C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/25213/2025	MITARANI PARIDA	NIRANJAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/25243/2025	MANASWINI MISHRA	JANAKI KANTA MAHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/25272/2025	GAYATRI MAHAPATRA	AKHIL KRUSHNA MOHAPATRA	//0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMP/25280/2025	STATE OF ODISHA GOURAHARI MOHALLIK VS	GYANENDRA CHANDRA SWAIN VS	// /0 ()	
206	D-CRLMP/25283/2025	STATE OF ODISHA MANDAKINI RANA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
207	D-CRLMP/25284/2025	STATE OF ODISHA MONALISHA NAIK VS	BYOMAKESH TRIPATHY VS	// /0 ()	
208	D-CRLREV/25080/2025	STATE OF ODISHA SANTILATA MAHAPATRA VS	SASMITA NANDA VS	// BADABAZAR /62 /2022 ()	
209	D-CRLREV/25150/2025	STATE OF ODISHA MANOJ KUMAR MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// GHATAGAON /107 /2019 ()	AOR20220001661C202500001
210	D-CRLREV/25174/2025	STATE OF ODISHA TITUA SAMAL @ PRIYARANJAN SETHI VS	APARESH BHOI VS	// BANSADA /285 /2022 ()	AOR20220001814C202500010
211	D-CRLREV/25188/2025	STATE OF ODISHA RAMA NARAYAN DAS VS	BIKASH CHANDRA PARIJA VS	// BONTH /41 /2002 ()	
212	D-CRLREV/25216/2025	STATE OF ODISHA KHAGAPATI NAYAK VS	SARBESWAR SAHU VS	// BOIPARIGUDA /6 /2012 ()	
213	D-CRLREV/25217/2025	STATE OF ODISHA GELI KUMARI SAHU VS	AMULYA RATNA PANDA VS	// /0 ()	
214	D-CRLREV/25220/2025	STATE OF ODISHA SAURAJIT NAYAK @ SAURJIT NAYAK VS	AMULYA RATNA PANDA VS	// CHAMPUA /59 /2023 ()	
215	D-CRLREV/25227/2025	STATE OF ODISHA SACHALA MISHRA VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// /0 //	AOD20240000479C202500006

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLREV/25232/2025	SANJAY BARIK @ SANJAYA KUMAR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /448 /2025 () //	
217	D-CRLREV/25258/2025	KALI PRASAD PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GUNUPUR /24 /2025 () //	
218	D-CRLREV/25288/2025	PRADEEP MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /252 /2025 () //	
219	D-CRLREV/25292/2025	KEDARNATH BEHERA VS STATE OF ODISHA	DEBI PRASAD DAS VS	PURIGHAT /84 /2022 () //	AOR20220003680C202500009
220	D-CRLREV/25306/2025	ANANTA KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SUKINDA /112 /2017 () //	
221	D-EXP/33083/2025	USHAMANGESH KAR VS STATE MISSION DIRECTOR-CUM-CEO, KHURDA	ADV. VS	// () //	
222	D-EXP/33086/2025	HAREKRUSHNA JENA VS TAHASILDAR, HATADIHI, KEONJHAR	ADV. VS	// () //	
223	D-EXP/33152/2025	MINATIPRAVA TRIPATHY VS SHALINI PANDIT, IAS	DURGESH NARAYAN RATH VS	// () //	
224	D-EXP/33159/2025	HARIHAR BALIARSINGH VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY,CUTTACK	BIDESH RANJAN BEHERA VS	// () //	
225	D-FAO/33026/2025	M/S NEW INDIA ASSURANCE CO. LTD., JAJPUR VS PUSPALATA SAHU	SUBRAT SATPATHY VS	// () //	
226	D-FAO/33111/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., KHURDA VS SHARMISTHA MAHAPATRA	SONU CHANDRA SANKAR TRIPATHY VS	// () //	AOR20220001406C202500019
227	D-FAO/33206/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD.,KHURDA	INDRANIL KUMAR MAHALI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-FAO/33213/2025	PRATAP BEHERA MANAGER, NEW INDIA ASSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
229	D-FAO/33218/2025	BIPIN BEHARI ROUT D.M.,(LEGAL) T.P.CELL,M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
230	D-GCRLA/25136/2025	RATANJALI SAMANTARAY STATE OF ORISSA	ADDL. STANDING COUNSEL	RASOL /42 /2011	
		VS	VS	0	
231	D-LAA/33196/2025	ABHAYA DAS RAMESH CHANDRA PATTANAİK	NAMITA PATTANAİK	//	
		VS	VS	0	
232	D-LAA/33200/2025	LAND ACQUISITION OFFICER, JAGATSINGHPUR RAMESH CHANDRA PATTANAİK	NAMITA PATTANAİK	//	
		VS	VS	0	
233	D-LAA/33334/2025	LAND ACQUISITION OFFICER, JAGATSINGHPUR CHIEF ENGINEER( CONSTRUCTION), KHURDA	BIBHUTI BHUSAN MISHRA( SR. PANEL COUNSEL)	//	
		VS	VS	0	
234	D-MACA/33041/2025	BIJAYA BHARAT MOHAPATRA RADHAKANTA NAYAK	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
235	D-MACA/33043/2025	DEEPAK KUMAR BEHERA SHISHIR PRADHAN	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
236	D-MACA/33078/2025	SOUMYA RANJAN PANDA BIBHUTI MAJHI	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
237	D-MACA/33101/2025	NARAYAN SAHU D.M., THE NEW INDIA ASSURANCE CO. LTD.,CUTTACK	AKI SAYED ASIF	//	
		VS	VS	0	
238	D-MACA/33125/2025	AKHAND PRADHAN SANTOSH KUMAR OJHA	BISHNU BRATA SINGH	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/33128/2025	JYOTIRMAYA ROUTRAY CHABI PALAI VS RATAN LAL	BISHNU BRATA SINGH VS	// // 0 //	
240	D-MACA/33167/2025	SHAKTI RANJAN BHOI VS JANHABI BAG	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500171
241	D-MACA/33184/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE LTD. VS RUKMANI PATRA	ISHANTH ROY VS	// 0 //	
242	D-MACA/33203/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SUNDARGARH VS THANASUNDAR NAYAK	PRASANTA KUMAR MAHALI VS	// 0 //	
243	D-MACA/33222/2025	MINATI PRADHAN VS SUBASH PRADHAN	PABITRA KUMAR NAYAK VS	// 0 //	
244	D-MACA/33224/2025	D.M.,(LEGAL) T.P.CELL, M/S. NEW INDIA ASSURANCE CO. LTD.,BBSR VS RATANJALI SAMANTRAY	PRASANTA KUMAR MAHALI VS	// 0 //	
245	D-MACA/33235/2025	THE NEW INDIA ASSURANCE CO. LTD.,BBSR VS RASHMITA SAHOO	PRAMOD KUMAR TRIPATHY VS	// 0 //	
246	D-MACA/33289/2025	RINA SETHI VS SANTOSH PATIHARI @ PADHIARI	GYANARANAJAN MAHAPATRI VS	// 0 //	
247	D-MACA/33292/2025	JOSHANA PATRA VS SANTOSH PATIHARI @ PADHIARI	GYANA RANJAN MOHAPATRA VS	// 0 //	
248	D-MACA/33376/2025	M/S. ORIENTAL INSURANCE CO. LTD., KHURDA VS DILLIP GIDHILI	AMIT KUMAR NATH VS	// 0 //	
249	D-MATA/33145/2025	AHALYA SENAPATI VS BIBASWAN DASH	AJIT CHANDRA MOHAPATRA VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MATA/33340/2025	LILI DAS @ PRUSTY VS PARIKHITA PRUSTY	AKSHAYA KUMAR SAHOO VS	// 0 //	
251	D-MATA/33378/2025	MOHANISH PRATAP SINGH CHAUHAN VS MITASHA SINGH	SOUMYA MISHRA VS	// 0 //	
252	D-RPFAM/33017/2025	SAMIR DEHURY VS SUCHITRA MEDINIRA	SANATAN DAS VS	// 0 //	AOD2025000022C202500005
253	D-RPFAM/33094/2025	RAKESH KUMAR TRIPATHY VS ANITA TRIPATHY	AMITAV TRIPATHY VS	// 0 //	
254	D-RPFAM/33338/2025	DEBASISH BISWAL VS BABITA JENA @ BISWAL	NIRANJAN LENKA VS	// 0 //	
255	D-RPFAM/33379/2025	NIBEDITA MAHANTA VS HARISH MAHANTA	ASHUTOSH MOHANTA VS	// 0 //	
256	D-RSA/33252/2025	DURGA SHANKAR RATH VS ASHOK KUMAR MISHRA	SOUMYA MISHRA VS	// 0 //	
257	D-RSA/33257/2025	SALEKRAM JUAD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202500058
258	D-RSA/33275/2025	MURALIDHAR PRADHAN VS NIRANJAN PRADHAN	DWARIKA PRASAD MOHANTY VS	// 0 //	
259	D-RSA/33300/2025	AKSHAYA KUMAR DAS VS PARAMANANDA SATPATHY	SOUMYA RANJAN PATI VS	// 0 //	
260	D-RSA/33349/2025	JADUNATH SIAL VS BIDYADHAR SIAL	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
261	D-RSA/33355/2025	KARTIKA JENA @ KARTIKA CHANDRA JENA	PRAFULLA KUMAR BISWAL	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		KATA JENA		//	
262	D-RSA/33360/2025	RAJALAXMI NAIK @ SEEMA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		DAMAYANTI @ NALINI PATEL		//	
263	D-RVWPET/33050/2025	ORIENTAL INSURANCE CO.LTD., CUTTACK	MOHAN CHANDRA NAYAK	//	
		VS	VS	()	
		ULLASI MAHANTA		//	
264	D-RVWPET/33051/2025	ORIENTAL INSURANCE CO.LTD., CUTTACK	MOHAN CHANDRA NAYAK	//	
		VS	VS	()	
		BUDHUNI MAHANTA		//	
265	D-RVWPET/33118/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500349
		VS	VS	()	
		SUNAKAR JENA		//	
266	D-RVWPET/33226/2025	PRADIPTA KUMAR SAHOO	ADV	//	AOR20220001207C202500092
		VS	VS	()	
		NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE,BOLAGARH		//	
267	D-RVWPET/33231/2025	PRADIPTA KUMAR SAHOO	ADV	//	AOR20220001207C202500093
		VS	VS	()	
		NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH		//	
268	D-RVWPET/33234/2025	PRADIPTA KUMAR SAHOO	ADV	//	AOR20220001207C202500094
		VS	VS	()	
		NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE,BOLAGARH		//	
269	D-SAO/33018/2025	BIJAY KUMAR PRADHAN @ BIJAYA KUMAR PRADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		AKHAYA KUMAR PRADHAN		//	
270	D-STREV/33210/2025	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) EAST COAST NATIONAL WATERWAY, JHUMBALPUR	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-TRP(C)/33037/2025	LAXMI PRIYA MAHANTA @ SIMA	BIBEKANANDA BAISAKH	//	
		VS	VS	()	
		DEEPAK KUMAR MAHANTA		//	
272	D-TRP(C)/33283/2025	ROJI @ ROJALIN DAS @ ROJI DAS	SANDEEP RAJ PANDA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-TRP(C)/33284/2025	JITENDRA KUMAR JENA KABITA PRADHAN VS PRATAP CHANDRA KHATEI	NITYANANDA BEHURIA VS	// // ()	
274	D-WA/33013/2025	STATE OF ODISHA VS KARTIK CHANDRA SWAIN	SAROJ KUMAR JEE,A.G.A VS	// // ()	LOD20240000200C202500369
275	D-WA/33014/2025	STATE OF ODISHA VS RABIKIRAN PATTANAIAK	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000200C202500370
276	D-WA/33015/2025	STATE OF ODISHA VS UPENDRA KUMAR SAMAL	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202500364
277	D-WA/33162/2025	M/S KKREATION ASSOCIATES, KHURDA VS THE REGISTRAR, NCDRC, NEW DELHI	BISWAJIT DAS VS	// // ()	
278	D-WA/33171/2025	SUNIL KUMAR GAGGAR VS G.M. AND DISCIPLINARY AUTHORITY, NICL	DR. JITENDRA KUMAR LENKA VS	// // ()	
279	D-WA/33179/2025	SURATHA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
280	D-WA/33190/2025	STATE OF ODISHA VS SANJEEV KUMAR TRIPATHI	AISHWARYA DASH, A.S.C VS	// // ()	LOD20240000200C202500371
281	D-WA/33194/2025	STATE OF ODISHA VS DEBASIS PANDA	AISHWARYA DASH, A.S.C VS	// // ()	LOD20240000200C202500372
282	D-WA/33328/2025	SUBHASHREE DAS @ MOHANTY VS SNIGDHA PATNAIK @ MOHANTY	SOURAV SUMAN BHUYAN VS	// // ()	
283	D-WA/33365/2025	STATE OF ODISHA VS MANOJ KUMAR DASH	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000172C202500350

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WA/33367/2025	SECRETARY OF HIGHER EDUCATION DEPT VS KRUSHNA CHANDRA JENA	ADVOCATE GENERAL VS	// ()	LOD20240000194C202500367
285	D-WA/33369/2025	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS ASHOK KUMAR PRUSTY	ADVOCATE GENERAL VS	// ()	LOD20240000194C202500365
286	D-WA/33371/2025	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS RAJAT KUMAR SAMAL	ADVOCATE GENERAL VS	// ()	LOD20240000194C202500366
287	D-WP(C)/33005/2025	UNION BANK OF INDIA, KHURDA VS DEBENDRA NATH DAS	TUNA SAHU VS	// ()	
288	D-WP(C)/33006/2025	GITANJALI NAYAK VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// ()	AOR20220001446C202500007
289	D-WP(C)/33007/2025 WP(C)/22939/2025	REEDHI PANDA VS UNION OF INDIA	AMRIT MISHRA VS	// ()	
290	D-WP(C)/33008/2025	SWARNALATA BISWAL VS BABULI PRUSTY	SANATAN DAS VS	// ()	AOD20250000022C202500006
291	D-WP(C)/33009/2025	DEBAKI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// ()	AOR20220004309C202500040
292	D-WP(C)/33010/2025	MANMOHAN PURTY VS UNION OF INDIA	SARADA PRASAD DASH VS	// ()	
293	D-WP(C)/33011/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// ()	AOR20220001591C202500030
294	D-WP(C)/33012/2025	DINGARA MAJHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20240000732C202500025
295	D-WP(C)/33016/2025	SURENDRA BHOI	PRASANTA KUMAR SATAPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/33019/2025	AKSHAYA KUMAR LENKA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
297	D-WP(C)/33022/2025	KANAKLATA MAHAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/33023/2025	SAROJ KUMAR BALIARSINGH	SITANSU MOHAN SINGH	//	
	WP(C)/23037/2025	VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/33024/2025	SIBA PRASAD MUDULI	RAMA KRISHNA BISOI	//	
		VS	VS	0	
		MANAGING DIRECTOR, TDCCOL, ODISHA		//	
300	D-WP(C)/33025/2025	SUDHANSU BHUSAN MOHANTY	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/33027/2025	ASHOK KUMAR PANIGRAHI	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/33028/2025	DHUSASAN SAHU	SITANSU MOHAN SINGH	//	
	WP(C)/23035/2025	VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/33029/2025	DEEPAK BEHERA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/33030/2025	M/S JAYMAA TRANSPORT MINING AND SUPPLIES PRIVATE LIMITED	PRANESH CHANDEL	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), BALASORE		//	
305	D-WP(C)/33031/2025	RABINARAYAN MISHRA	SITANSU MOHAN SINGH	//	
	WP(C)/23039/2025	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/33032/2025	AJAYA KUMAR BEHERA	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/33033/2025	THE CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR ASHOK KUMAR MANDAL VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// // 0 //	
308	D-WP(C)/33034/2025	RABI NARAYAN PATRA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
309	D-WP(C)/33035/2025	HEMANTA KUMAR CHARATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
310	D-WP(C)/33036/2025	TARINI KUMAR CHARAI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
311	D-WP(C)/33038/2025	PHANI FOODS, SAMBALPUR VS UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //	
312	D-WP(C)/33039/2025	SATYA PRASAD MUDULI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //	AOD20240000806C202500045
313	D-WP(C)/33040/2025	SACHIN KUMAR AGARWAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ADHIRAJ MOHANTY VS	// 0 //	
314	D-WP(C)/33042/2025	SUVENDU BEHERA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500161
315	D-WP(C)/33044/2025	NIRMAL CHANDRA DEWARI VS UNION OF INDIA	RABINDRA KUMAR PATTANAİK VS	// 0 //	AOD20240000968C202500013
316	D-WP(C)/33045/2025	PURUSOTTAM MAHALI VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500162
317	D-WP(C)/33046/2025	SNEHASHIS DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-WP(C)/33047/2025	ABHIJIT DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
319	D-WP(C)/33048/2025 WP(C)/23029/2025	COLLEGE OF NURSINH, CUTTACK VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
320	D-WP(C)/33049/2025	SWADESH KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
321	D-WP(C)/33052/2025	SESADREE PARIDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
322	D-WP(C)/33053/2025	BIKRAM KUMAR SUNDARAY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //	
323	D-WP(C)/33054/2025 WP(C)/23031/2025	CHITTA RANJAN PATRA VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
324	D-WP(C)/33055/2025	SARAT KUMAR JENA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //	
325	D-WP(C)/33056/2025	UNION OF INDIA VS SHASHIKANTA MUDULI	DARPANARAN PATTNAYAK VS	// 0 //	
326	D-WP(C)/33057/2025	HEMANTA KUMAR KAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
327	D-WP(C)/33058/2025	SUNANDINI UDGATA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
328	D-WP(C)/33059/2025	CHIRANJIT ROUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
329	D-WP(C)/33060/2025	DIBYA PRADHAN	MANAS RANJAN PRADHAN	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/33062/2025	MEENA KUMARI PRADHAN	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/33063/2025	SUSANTI KANHAR	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ORISSA		//	
332	D-WP(C)/33064/2025	SUBHADRA PRADHAN	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/33065/2025	HARA PRASAD PANDA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500141
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/33066/2025	BASANTI PRADHAN	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ORISSA		//	
335	D-WP(C)/33067/2025	MINATI KUMARI TRIPATHY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/33068/2025	BABITA PRADHAN	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/33069/2025	AJAY KUMAR DAS	SUBASH CHANDRA PUSPALAKA	//	
	WP(C)/22998/2025	VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/33071/2025	NANDINI PRADHAN	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ORISSA		//	
339	D-WP(C)/33072/2025	NIRMALA SAHU	MANAS RANJAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/33074/2025	UMAKANTA SAHOO	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/33076/2025	STATE OF ODISHA RELIFA NAIK VS	MANAS RANJAN PRADHAN VS	// // 0	
342	D-WP(C)/33077/2025 WP(C)/22962/2025	STATE OF ODISHA MINATI PRAVA MOHAPATRA VS	PRADIPTA KISHORE BHUYAN VS	// // 0	
343	D-WP(C)/33079/2025	STATE OF ODISHA SUSHIL KUMAR PRADHAN VS	SANJIB MOHANTY VS	// // 0	
344	D-WP(C)/33080/2025	D.G.A AND I.G.POLICE, ODISHA , CUTTACK SAROJ KUMAR SWAIN VS		// // 0	
345	D-WP(C)/33081/2025	STATE OF ODISHA PRATIVA MOHAPATRA VS	SANJIB MOHANTY VS	// // 0	
346	D-WP(C)/33082/2025 WP(C)/23019/2025	UTKAL UNIVERSITY MANASI JENA VS	ARUN KUMAR DAS VS	// // 0	
347	D-WP(C)/33084/2025	STATE OF ORISSA DEBI PRASAD NAYAK VS	SAIBRATA RATH VS	// // 0	
348	D-WP(C)/33085/2025	UNION OF INDIA GANGADHAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
349	D-WP(C)/33087/2025	STATE OF ODISHA CHITTA RANJAN DASH VS	SAIBRATA RATH VS	// // 0	
350	D-WP(C)/33088/2025	STATE OF ODISHA HOTEL KALINGA ASHOK, BBSR VS	NITISH KUMAR MISHRA VS	// // 0	
351	D-WP(C)/33089/2025	THE APPELLATE AUTHORITY, BBSR RABI NARAYAN ACHARYA VS	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202500167
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/33090/2025	SATYABHAMA DEI VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //	
353	D-WP(C)/33091/2025	MANORANJAN MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
354	D-WP(C)/33092/2025	SANDEEP RAIGURU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
355	D-WP(C)/33093/2025	BHABAGRAHI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
356	D-WP(C)/33095/2025	SUBARNA PRAVA SING VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
357	D-WP(C)/33096/2025	MINATI MAHAKUDU VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
358	D-WP(C)/33097/2025	SWAGAT DASH VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
359	D-WP(C)/33099/2025 WP(C)/22987/2025	MOHAN CHANDRA MOHAKUD VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
360	D-WP(C)/33100/2025	DISTIK BANUA VS STATE OF ODISHA	AMIT PRASAD BOSE, J.K.PADHI, D.SAHOO, S.K.PANIGRAHI PRAVAT KUMAR NAYAK VS	// 0 //	
361	D-WP(C)/33102/2025	RAGHUNATH KHAMARI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
362	D-WP(C)/33103/2025	JADUMANI DAS VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //	
363	D-WP(C)/33107/2025	MAHATA KALARI	BIBHUTI KESHARI BISWAL	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/33109/2025	JADUMANI DAS	ANJAN KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/33110/2025	PRAVASINI GOUDA	SANJIB MOHANTY	//	AOR20220001611C202500133
		VS	VS	()	
		ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
366	D-WP(C)/33114/2025	CHITTA RANJAN ROUT	ANNADA PRASAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/33115/2025	M/S BHARATIYA FINCOM PRIVATE LIMITED	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500067
		VS	VS	()	
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX		//	
368	D-WP(C)/33116/2025	PRABIN KUMAR NANDY	ANJAN KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/33117/2025	KRUPASINDHU DHAUNDIA	BIBHUTI KESHARI BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/33119/2025	KUSA DAS	BIBHUTI KESHARI BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/33120/2025	UNION OF INDIA	RAJESH KUMAR MOHAPATRA, S.P.C	//	AOR20220001639C202500019
		VS	VS	()	
		ANKIT KUMAR SINGH		//	
372	D-WP(C)/33121/2025	M/S. NETA SECURITY SERVICES PVT., LTD. BBSR	DIPANKAR ACHARYA	//	
	WP(C)/22997/2025	VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/33122/2025	SASHI GOUDA	SANJIB MOHANTY	//	AOR20220001611C202500131
		VS	VS	()	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//	
374	D-WP(C)/33123/2025	DUKHISHYAM SENAPATI	SANJIB MOHANTY	//	AOR20220001611C202500132
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/33124/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PANKAJ GOUDA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500134
376	D-WP(C)/33126/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY MAHESWAR SAMAL VS	SHARMISTHA SAMAL VS	// // ()	
377	D-WP(C)/33127/2025	STATE OF ODISHA SATYANARAYAN BHOL VS	SHARMISTHA SAMAL VS	// // ()	
378	D-WP(C)/33129/2025	STATE OF ODISHA GOUTAM PRADHAN VS	RAMDAS ACHARY VS	// // ()	
379	D-WP(C)/33130/2025	STATE OF ODISHA AMAR MOHAPATRA VS	SIDHESWAR MALLIK VS	// // ()	
380	D-WP(C)/33131/2025	STATE OF ODISHA SMT CHANDINI NAG VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500219
381	D-WP(C)/33132/2025	UNION OF INDIA MINISTRY OF ELECTRONICS SURESH KUMAR DAS VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500218
382	D-WP(C)/33133/2025	STATE OF ODISHA BASANTA KUMAR SAHOO VS	AMITAV TRIPATHY VS	// // ()	
383	D-WP(C)/33134/2025	STATE OF ODISHA BINATA SEJPADA VS	SHARMISTHA SAMAL VS	// // ()	
384	D-WP(C)/33135/2025	STATE OF ODISHA PRAMOD KUMAR ROUT VS	VS	// // ()	
385	D-WP(C)/33136/2025	STATE OF ODISHA MANAS RANJAN JENA VS	KRUPASINDHU SAHOO VS	// // ()	
		COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/33137/2025	SUMITRA DEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
387	D-WP(C)/33138/2025	BIRENDRA KUMAR PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
388	D-WP(C)/33139/2025	NIRAKAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
389	D-WP(C)/33140/2025	CHITTESWAR PRASAD VS EAST COAST RAILWAY, BBSR	ANJAN KUMAR BISWAL VS	// 0 //	
390	D-WP(C)/33141/2025	HARAPRIYA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
391	D-WP(C)/33142/2025	ARUN KUMAR MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
392	D-WP(C)/33143/2025	SANTOSH KUMAR DAKSHINRAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
393	D-WP(C)/33144/2025	DESHAPRIYA DEBASIS PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
394	D-WP(C)/33146/2025	KULAMANI JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
395	D-WP(C)/33147/2025	SRIKANTA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
396	D-WP(C)/33148/2025	KUNU GURU VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500135
397	D-WP(C)/33149/2025	RAMA CHANDRA DALEI	SANJAY KUMAR PATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/33150/2025	STATE OF ODISHA KHAGESWAR SAMAL	SANJIB MOHANTY	//	AOR20220001611C202500136
		VS	VS	()	
399	D-WP(C)/33151/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PRIYANKA PRIYADARSINI KAR	AMITABH MISHRA	//	
		VS	VS	()	
400	D-WP(C)/33153/2025	STATE OF ODISHA AUTHORIZED SIGNATORY I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LIMITED, BBSR	AMITABH MISHRA	//	
		VS	VS	()	
401	D-WP(C)/33154/2025	DIPTIMA YEE PARIDA SURENDRA BARA	JAGABANDHU SAHU	//	AOR20220001487C202500058
		VS	VS	()	
402	D-WP(C)/33155/2025	STATE OF ODISHA M/S. BHANJA MINERALS PVT. LTD., KEONJHAR	AMITABH MISHRA	//	
		VS	VS	()	
403	D-WP(C)/33156/2025	TERRIER SECURITY SERVICES (INDIA) PVT. LTD., HARYANA M/S BINDUSEN BARIK	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500058
		VS	VS	()	
404	D-WP(C)/33157/2025	COMMISSIONER OF CT AND GST PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LADIPETA, KENDRAPARA	AMITABH MISHRA	//	
		VS	VS	()	
405	D-WP(C)/33158/2025	THE COLLECTOR, KENDRAPARA BIBEKANANDA SAHOO	GYANA RANJAN SETHI	//	
		VS	VS	()	
406	D-WP(C)/33165/2025	STATE OF ODISHA SASHIRANI MALLIK	ABHAS MOHANTY	//	
		VS	VS	()	
407	D-WP(C)/33168/2025	UNION OF INDIA DR.TAPAN KUMAR SAHOO	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
408	D-WP(C)/33169/2025	STATE OF ODISHA ABINASH NAYAK	SAIBRATA RATH	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/33170/2025	UNION OF INDIA RASHMI REKHA SAHU VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// // 0 //	
410	D-WP(C)/33172/2025	NIRMAL CHANDRA PANI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
411	D-WP(C)/33173/2025	PRABINA KUMAR ROUT VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
412	D-WP(C)/33174/2025	MANOJ KUMAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
413	D-WP(C)/33176/2025	HIMANSHU SEKHAR SAHOO VS BABAJI CHARANA SAHOO	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500141
414	D-WP(C)/33178/2025	KAILASH BASTIA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //	AOR20230000065C202500023
415	D-WP(C)/33180/2025	GOBARDHAN BHATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
416	D-WP(C)/33181/2025	MADHABENDRA BEHERA VS REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK	HEMANTA KUMAR MOHANTA VS	// 0 //	
417	D-WP(C)/33182/2025	RAGHUNATH DAS VS THE SUB COLLECTOR, KHORDHA	DEEPAK KUMAR DAS VS	// 0 //	
418	D-WP(C)/33183/2025	SWAMI SADANANDA SARASWATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
419	D-WP(C)/33185/2025	DEEPAK KUMAR DASH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/33186/2025	UNION OF INDIA VS ANITA PANDA	SANGHAMITRA RAJAGURU VS	// () //	
421	D-WP(C)/33188/2025	SUSRI PLASTIC INDUSTRY PRIVATE LTD, BBSR VS THE NEW INDIA ASSURANCE COMPANY LTD., BBSR	SOUMYA RANJAN MOHANTY VS	// () //	
422	D-WP(C)/33189/2025	KUNI SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// () //	
423	D-WP(C)/33191/2025	SATYAJEET GAMANGO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500101
424	D-WP(C)/33192/2025	PURUSOTTAM OJHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
425	D-WP(C)/33195/2025	ASHOK SENAPATI VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// () //	
426	D-WP(C)/33197/2025	SIMA KUMARI SETHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// () //	
427	D-WP(C)/33198/2025	SATYABRATA CHOUDHURY VS TATA CAPITAL @ TATA MOTORS FINANCE LIMITED, JAJPUR	MIHIR SEKHAR SAHOO VS	// () //	
428	D-WP(C)/33199/2025	SARATA SENAPATI VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// () //	
429	D-WP(C)/33201/2025	PARAMESWAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
430	D-WP(C)/33202/2025	TAPASWINI PARIDA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// () //	
431	D-WP(C)/33204/2025	BHAGIRATHI MAHARANA	PRAFULLA KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, KHORDHA		//	
432	D-WP(C)/33205/2025	SATRUGHAN @ SATRUGHAN NAYAK	MANAS RANJAN DHAL	//	
		VS	VS	0	
		GRIEVANCE REDRESSALFORUM, TPCODL, BBSR		//	
433	D-WP(C)/33207/2025	K. SAILAJA DORA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/33208/2025	LAKSHMAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/33209/2025	ANANTARAM PUJARI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/33211/2025	SUDHANSHU RANJAN ROUT	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/33212/2025	KALPANA BALIARSINGH	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/33214/2025	ASHOK KUMAR DAS	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/33215/2025	SANDHYARANI MOHAPATRA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/33216/2025	SURESH KUMAR BEHERA	PRONOY MOHANTY	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, BBSR , ODISHA		//	
441	D-WP(C)/33217/2025	JYOTSNA RANI ROUT	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/33219/2025	ANITA MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/33220/2025	STATE OF ODISHA METAFIA INDUSTRIES PRIVATE LIMITED VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0	AOD20220003611C202500014
444	D-WP(C)/33221/2025	THE CHIEF COMMISSIONER, CT AND GST, ODISHA KANCHAN BALA SETHI VS	ANAM CHARAN PANDA VS	// // 0	
445	D-WP(C)/33223/2025	STATE OF ODISHA PRAFULLA KUMAR RATH VS	ANAM CHARAN PANDA VS	// // 0	
446	D-WP(C)/33227/2025	STATE OF ODISHA PRASANT KUMAR MISHRA VS	ANAM CHARAN PANDA VS	// // 0	
447	D-WP(C)/33228/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELCT) PURUSHOTTAMPUR VS	PRESTON MOHAMMAD HANIF, TPSODL, GANJAM VS	// // 0	
448	D-WP(C)/33232/2025	STATE OF ODISHA SWAGATIKA SAHOO VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0	AOD20220003611C202500015
449	D-WP(C)/33233/2025	THE CHIEF COMMISSIONER, CT AND GST, ODISHA MANAS JENA VS	ANUPAM RATH VS	// // 0	
450	D-WP(C)/33236/2025	STATE OF ODISHA M. RANI DORA VS	ANAM CHARAN PANDA VS	// // 0	
451	D-WP(C)/33238/2025	STATE OF ODISHA SWAMI PRASAD PANDY VS	PITAMBAR PANDA VS	// // 0	
452	D-WP(C)/33239/2025	UNION OF INDIA SIVA @ SIBA SANKAR MISRA VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500103
453	D-WP(C)/33241/2025	STATE OF ODISHA BHARAT AWASTHI VS	SUNIL KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/33242/2025	AMITA DASH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //	
455	D-WP(C)/33243/2025	NIBEDITA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD2024000306C202500104
456	D-WP(C)/33245/2025	M/S AMP ENGINEERING AND SERVICES VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202500012
457	D-WP(C)/33246/2025	SURESH KUMAR JALI @ JALLY VS COMMISSIONER, CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// () //	
458	D-WP(C)/33247/2025	M/S.R MC DILL CO. PVT. LTD VS MAHENDRA KUMAR MOHAPATRA	SANJAT DAS VS	// () //	
459	D-WP(C)/33248/2025	RABINDRA NATH GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// () //	
460	D-WP(C)/33249/2025	SURESH KUMAR JALI @ JALLY VS COMMISSIONER, CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// () //	
461	D-WP(C)/33253/2025	SWARNALATA PANDA VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202500013
462	D-WP(C)/33262/2025	SATYANARAYAN BHRAMAR RAY VS STATE OF ORISSA	SASWATI MOHAPATRA VS	// () //	
463	D-WP(C)/33263/2025	A.GOVINDA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
464	D-WP(C)/33264/2025	ASUTOSH MOHAPATRA VS SK. MANWAR ALLI	SOURAV SUMAN BHUYAN VS	// () //	
465	D-WP(C)/33266/2025	SUNIL KUMAR PANIGRAHI	ASHOK KUMAR ROUT	//	AOD20220003081C202500023

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/33267/2025	B.GANESH @ B.GANESH REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/33268/2025	ASUTOSH MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SK.MANWAR ALLI		//	
468	D-WP(C)/33270/2025	A.UMAPATI REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/33271/2025	DR. GOURANGA CHARAN BEHERA	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/33272/2025	B.ALLEYA REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/33273/2025	UMESH CHANDRA BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500102
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/33276/2025	A.NABIN CHANDRA REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/33277/2025	ASUTOSH MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SK.MANWAR ALLI		//	
474	D-WP(C)/33278/2025	DANARA MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/33279/2025	B.KESHAB REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/33280/2025	ASUTOSH MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/33281/2025	SK.MANWAR ALLI A.NANDESU REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //	
478	D-WP(C)/33282/2025	A.JAGANNATH REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //	
479	D-WP(C)/33285/2025	A.DILIP KUMAR REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //	
480	D-WP(C)/33286/2025	M/S P.M.GRANITE EXPORT PRIVATE LIMITED, BANGS VS STATE OF ODISHA	SWIDEA PRASANNA SARANGI VS	// // 0 //	
481	D-WP(C)/33287/2025	A.SANTAMA @ A.SANTAMA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //	
482	D-WP(C)/33290/2025	A.PAPAYA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //	
483	D-WP(C)/33291/2025	VASANT VIHAR VIKASH PARISHAD, SAMBALPUR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// // 0 //	
484	D-WP(C)/33294/2025	UMESH CHANDRA GOPAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // 0 //	
485	D-WP(C)/33295/2025	VEDANTA LTD., MUMBAI VS UNION OF INDIA	NATASHA AGARWAL VS	// // 0 //	
486	D-WP(C)/33296/2025	SUSHANT KUMAR MOHARANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// // 0 //	
487	D-WP(C)/33298/2025	COMPASSION COLLAGE OF NURSING, KALAHANDI VS STATE OF ODISHA	SOHAN MISHRA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/33301/2025	SANEISCHA RANJAN BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
489	D-WP(C)/33302/2025	MADHABANANDA OJHA VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //	
490	D-WP(C)/33304/2025	PRAMOD KUMAR RATH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
491	D-WP(C)/33305/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS PRADEEPTA KUMAR PATRA	PRASANTA KUMAR MAHALI VS	// 0 //	
492	D-WP(C)/33307/2025	MANAS RANJAN ACHARYA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
493	D-WP(C)/33309/2025	MANAS RANJAN ACHARYA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
494	D-WP(C)/33310/2025	PARVATI MINIKA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
495	D-WP(C)/33311/2025	KALAHANDI SAMAL VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
496	D-WP(C)/33312/2025	MANORAMA PATRA VS COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION (EPFO), BANGALORE	BYOMAKESH TRIPATHY VS	// 0 //	
497	D-WP(C)/33313/2025	PRAMOD KUMAR RATH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
498	D-WP(C)/33314/2025	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
499	D-WP(C)/33315/2025	KANAKALATA SENAPATI	PRANAYA KUMAR MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
500	D-WP(C)/33316/2025	THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE BBSR- II DIVISION NALINI KUMARI SAHU	SAROJA KANTA SAMAL	//	
		VS	VS	0	
501	D-WP(C)/33317/2025	STATE OF ODISHA LAMBODAR MOHANTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
502	D-WP(C)/33318/2025	STATE OF ODISHA BAILOCHAN BARIK	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
503	D-WP(C)/33319/2025	UNION OF INDIA BHUBANANANDA ROUT	SAROJA KANTA SAMAL	//	
		VS	VS	0	
504	D-WP(C)/33320/2025	STATE OF ODISHA GANAPATI PUROHIT	SHASHI BHUSAN JENA	//	
		VS	VS	0	
505	D-WP(C)/33321/2025	STATE OF ODISHA BHARAT BARIK	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
506	D-WP(C)/33323/2025	REPCO HOME FINANCE LTD, CUTTACK BENUDHAR DASH	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
507	D-WP(C)/33324/2025	STATE OF ODISHA MANOJ KUMAR DAS	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
508	D-WP(C)/33325/2025	UNION OF INDIA RANJITA BEHERA	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
509	D-WP(C)/33326/2025	STATE OF ODISHA YASHOBANTA SAHU	GHANASHYAM NAMTOAR	//	
		VS	VS	0	
510	D-WP(C)/33327/2025	STATE OF ODISHA SAIRAT KHAN	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
511	D-WP(C)/33329/2025	COMMISSIONER CUM SECY TO GOVT. OF ODISHA, BBSR PUSPANJALI BISWAL VS SUNANDA KALO	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
512	D-WP(C)/33330/2025	RAJESH CHOUDHURY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
513	D-WP(C)/33331/2025	LADUKESHWAR AGARWALLA VS COLLECTOR, ANGUL	SANJAT DAS VS	// 0 //	
514	D-WP(C)/33332/2025	BIMBADHAR BHARIMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
515	D-WP(C)/33333/2025	SULOCHANA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
516	D-WP(C)/33335/2025	ARUNA CHANDRA MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
517	D-WP(C)/33336/2025	AJAY DAS VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
518	D-WP(C)/33337/2025	SARAT CHANDRA SETHI @ BABULI SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
519	D-WP(C)/33339/2025	BRUNDABAN MAHAPATRO VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
520	D-WP(C)/33341/2025	MAHENDRA MUNERIA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
521	D-WP(C)/33342/2025	NARAYAN BEHERA VS CHIEF DISTRICT AGRICULTURAL OFFICER, CUTTACK	TAPAN MISHRA VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/33344/2025	SURYAKANTI NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
523	D-WP(C)/33345/2025	TARUNI CHOUDHURY VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //	
524	D-WP(C)/33346/2025	BANKU BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
525	D-WP(C)/33348/2025	NARAYAN BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
526	D-WP(C)/33350/2025	L AND K SERVICE PVT. LTD., BBSR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
527	D-WP(C)/33351/2025	DEEPANJALI MALLIK VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //	
528	D-WP(C)/33352/2025	MANOJ KUMAR SUNANI @ MANOJ SUNANI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
529	D-WP(C)/33353/2025	PRADIPTA KISHORE NANDA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //	
530	D-WP(C)/33354/2025	L AND K SERVICE PVT.LTD., BBSR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
531	D-WP(C)/33356/2025	SK. SAMUL HAQK VS THE TAHASILDAR, JHARSUGUDA	SUDHIR KUMAR MALLICK VS	// 0 //	
532	D-WP(C)/33357/2025	RANENDRA PRATAP MANGARAJ VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500105
533	D-WP(C)/33358/2025	SREI EQUIPMENT FINANCE LIMITED, KOLKATA	JAYDEEP PAL	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-WP(C)/33359/2025	PRAFULLA KUMAR PANIGRAHI	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-WP(C)/33361/2025	BANSIDHAR PANIGRAHI	SOUMYA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-WP(C)/33362/2025	SANJIVANI DAS	KIRAN KUMAR PATEL	//	
		VS	VS	()	
		UNION OF INDIA		//	
537	D-WP(C)/33364/2025	JAYANT KABI	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WP(C)/33366/2025	PRAVAKAR MOHANTY	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-WP(C)/33368/2025	RAM KRUSHNA MALLIK	PRAFULLA KUMAR KAR	//	AOD20220003518C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-WP(C)/33370/2025	LALMOHAN PATRA	ASISH KUMAR RAY	//	AOD20230000467C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-WP(C)/33373/2025	MAA BIRAJA WOMEN SELF HELP GROUP	ALOK KUMAR PANDA	//	AOD20240000536C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-WP(C)/33374/2025	RANJANA NAIK	MANORANJAN MUDULI	//	AOD20240000388C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-WP(C)/33375/2025	PRAVAT RANJAN BEHERA	Atul Tripathy	//	AOD20240000618C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-WP(C)/33377/2025	MAHALAXMI SHAKTIDAL SELF HELP GROUP	ALOK KUMAR PANDA	//	AOD20240000536C202500017
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/25034/2025	STATE OF ODISHA LITU MOHANTY VS	PRIYA RANJAN SINGH VS	// MOTANGA /275 /2025 ()	
546	D-ABLAPL/25035/2025	STATE OF ODISHA BABULA @ BISWAJIT MOHAPATRA VS	ASIT KUMAR OTTA VS	// BAISINGA /100 /2025 ()	AOR20230000623C202500032
547	D-ABLAPL/25038/2025	STATE OF ODISHA BUDHES SAI VS	BIJAY KUMAR BEHERA VS	// CAPITAL P.S. /207 /2025 ()	AOR20220001736C202500052
548	D-ABLAPL/25039/2025	STATE OF ODISHA MADHUSMITA PATTANAİK VS	BIJAY KUMAR BEHERA VS	// CHANDRASEKHARPUR /365 /2025 ()	AOR20220001736C202500053
549	D-ABLAPL/25044/2025	STATE OF ODISHA KALIA NAYAK @ SUSHANTA NAYAK VS	MAHES DAS VS	// CAPITAL P.S. /386 /2025 ()	
550	D-ABLAPL/25045/2025	STATE OF ODISHA GOPINATH SAHU VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500034
551	D-ABLAPL/25048/2025	STATE OF ODISHA KHURSİD KHAN VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /187 /2025 ()	AOR20220001558C202500165
552	D-ABLAPL/25049/2025	STATE OF ODISHA GOURA HARI MAHARANA VS	PRASANTA KUMAR TRIPATHY VS	// MALKANGIRI SADAR /65 /2025 ()	
553	D-ABLAPL/25053/2025	STATE OF ODISHA PRABİR KUMAR DAS VS	TRILOCHAN NANDA VS	// REMUNA /128 /2025 ()	
554	D-ABLAPL/25066/2025	STATE OF ODISHA RENAT HANSDAH VS	SATYA NARAYAN MISHRA 4 VS	// BALASORE SADAR /311 /2025 ()	AOR20220001615C202500169
555	D-ABLAPL/25067/2025	STATE OF ODISHA TİLATAMA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// NAİKANI-DIHI /150 /2025 ()	AOR20220001615C202500170

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/25073/2025	UMESH CHANDRA BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /632 /2025 () //	
557	D-ABLAPL/25077/2025	ASHUTOSH MANADHATA @ HAPI VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	CHANDAPUR /143 /2025 () //	
558	D-ABLAPL/25082/2025	INDRA TOPPO VS STATE OF ODISHA	BISWARANJAN DALAI VS	SUNDARGARH TOWN /104 /2018 () //	AOR20220003722C202500155
559	D-ABLAPL/25086/2025	NRUSINGH CHARAN JENA @ SARAT JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KONARK /36 /2025 () //	AOD20240000364C202500141
560	D-ABLAPL/25088/2025	PUJARANI MOHANTY VS STATE OF ODISHA	ABINASH ROURAY VS	SAHID NAGAR P.S. /287 /2022 () //	
561	D-ABLAPL/25089/2025	G. SANTOSH @ G. SANTOSH KUMAR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	MAHILA (BERHAMPUR) /96 /2025 () //	AOR20220001639C202500017
562	D-ABLAPL/25092/2025	JOGENDRA PRADHAN VS STATE OF ODISHA	ABINASH ROURAY VS	MOHANA /60 /2025 () //	
563	D-ABLAPL/25093/2025	BHIMSEN BARIK VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /335 /2019 () //	
564	D-ABLAPL/25094/2025	CHANDAN BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /272 /2025 () //	
565	D-ABLAPL/25098/2025	TAPAN BEHERA VS STATE OF ODISHA	BIJAYINI RATH VS	PATTAMUNDAI RURAL PS /283 /2025 () //	
566	D-ABLAPL/25100/2025	DEBANANDA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BIDANASI /246 /2024 () //	
567	D-ABLAPL/25101/2025	MINATI SWAIN	DEEPAK KU SAHOO	MARSHAGHAI /234 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/25103/2025	STATE OF ODISHA SMARANIKA PARIDA	DEEPAK KU SAHOO	// KUDANAGARI /186 /2025	
		VS	VS	()	
569	D-ABLAPL/25105/2025	STATE OF ODISHA GANESH KUMAR DAS	DEEPAK KU SAHOO	// DERABIS /133 /2025	
		VS	VS	()	
570	D-ABLAPL/25106/2025	STATE OF ODISHA MONALISHA BEHERA	HAREKRUSHNA DASH	// RAMACHANDRAPUR /108 /2021	AOD20240000001C202500160
		VS	VS	()	
571	D-ABLAPL/25108/2025	STATE OF ODISHA SUBHAM PATTANAIK	BIJAYA KUMAR SAHOO	// INFOVALLY UPD BHUBANESWAR /194 /2025	
		VS	VS	()	
572	D-ABLAPL/25109/2025	STATE OF ODISHA KALIA NAIK	BIBHUTI RANJAN MOHANTY	// ATHGARH /218 /2025	
		VS	VS	()	
573	D-ABLAPL/25112/2025	STATE OF ODISHA BIBHUTI MAHAKUD	SIDHARTHA DAS	// BARBIL /235 /2025	
		VS	VS	()	
574	D-ABLAPL/25114/2025	STATE OF ODISHA MANGAL HANSDAH	ARIJEET MISHRA	// TOMKA /156 /2025	
		VS	VS	()	
575	D-ABLAPL/25115/2025	STATE OF ODISHA NAMITA PANIGRAHI	RAMDAS ACHARY	// PURI TOWN /357 /2025	
		VS	VS	()	
576	D-ABLAPL/25118/2025	STATE OF ODISHA BUDHURU MUNDA	SUSANTA SEKHAR PARIDA	// KEONJHAR TOWN /536 /2025	
		VS	VS	()	
577	D-ABLAPL/25119/2025	STATE OF ODISHA GHADU KHILA	ARIJEET MISHRA	// BOIPARIGUDA /63 /2025	
		VS	VS	()	
578	D-ABLAPL/25121/2025	STATE OF ODISHA RINKUA MALIK @ PABITRA MALIK	ARIJEET MISHRA	// NIHALPRASAD /175 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/25126/2025	STATE OF ODISHA ARJUN GHADEI VS	SAMIR KUMAR BEHERA VS	// DHENKANAL SADAR /285 /2025 ()	
580	D-ABLAPL/25129/2025	STATE OF ODISHA KRUTIBAS HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE SADAR /31 /2025 ()	
581	D-ABLAPL/25130/2025	STATE OF ODISHA RATNAKAR SAHOO VS	MANOJ KUMAR MOHANTY VS	// KENDRAPARA SADAR /282 /2025 ()	
582	D-ABLAPL/25132/2025	STATE OF ODISHA AFAK @ AFAQUE AHAMMAD VS	SURESH KUMAR JENA VS	// PANIKOILI /270 /2025 ()	
583	D-ABLAPL/25133/2025	STATE OF ODISHA RAMESH CHANDRA PARIDA @ PRADHAN VS	JUGALA KISHORE PANDA VS	// PURUNAKATAK /57 /2016 ()	
584	D-ABLAPL/25135/2025	STATE OF ODISHA MD. NAJMUDDIN SHARIFF VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /256 /2025 ()	
585	D-ABLAPL/25140/2025	STATE OF ODISHA MADHUSUDAN NAYAK VS	JAJATI KESHARI KHUNTIA VS	// CHANDABALI /215 /2025 ()	
586	D-ABLAPL/25146/2025	STATE OF ODISHA ASHWINI KUMAR BEHERA VS	SAROJ KUMAR DASH VS	// S.P.(CID-CRL),CUTTACK /4 /2025 ()	
587	D-ABLAPL/25148/2025	STATE OF ODISHA JITU @ JYOTI PRASAD JENAMANI VS	AMARESH CHANDRA SAMAL VS	// DHENKANAL SADAR /576 /2025 ()	
588	D-ABLAPL/25151/2025	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	PRASANTA KUMAR NANDA VS	// LINGARAJ P.S. /97 /2025 ()	
589	D-ABLAPL/25152/2025	STATE OF ODISHA SUBASH PADHAN VS	RAMESH CHANDRA BEHERA VS	// KANKADAHAD /163 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/25157/2025	MANOGOBINDA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /282 /2022 () //	AOR20220001615C202500172
591	D-ABLAPL/25158/2025	HEMANTA BARIK VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	NAIKANI-DIHI /207 /2025 () //	AOD20240000490C202500015
592	D-ABLAPL/25160/2025	SANGRAM KESHARI SATPATHY VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /500 /2025 () //	AOR20220000371C202500132
593	D-ABLAPL/25161/2025	PARSURAM BHATI @ PARSHURAM BHATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /215 /2025 () //	
594	D-ABLAPL/25163/2025	BANGARA @ SK. NASIR VS STATE OF ODISHA	APARESH BHOI VS	MARINE PS AT BALARAMGADI /41 /2025 () //	AOR20220001814C202500009
595	D-ABLAPL/25165/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MADHUPATNA /216 /2025 () //	
596	D-ABLAPL/25167/2025	SANTILATA MOHANTY @ SHANTI MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /250 /2025 () //	
597	D-ABLAPL/25168/2025	BINAYAK NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /395 /2025 () //	
598	D-ABLAPL/25170/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ANGUL TOWN /794 /2025 () //	
599	D-ABLAPL/25175/2025	SWAGATIKA SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /208 /2025 () //	
600	D-ABLAPL/25176/2025	RITIK PATRA @ PAGULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAHADEV KHUNTA /153 /2025 () //	
601	D-ABLAPL/25177/2025	BIBHU PRASAD MALLICK	SARAT KUMAR JENA	GOBINDAPUR /192 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/25179/2025	SONU @ MAHESWAR NAYAK	AMULYA RATNA PANDA	JAJPUR TOWN /354 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/25180/2025	PRAVANJAN SAMAL	SATYA RANJAN MULIA	MAHILA P.S.(BBSR) /208 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/25182/2025	SURAJ KUMAR DEY	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/25187/2025	MANOJ KUMAR BEHERA	HEMANTA KUMAR MOHANTA	KHUNTA /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/25191/2025	JYOTI RANJAN SAMANTARA @ PINKU ROUSTRAY	AMITAV TRIPATHY	FATEGARH /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/25195/2025	ANAND CHANDRA BEHERA @ ANANDA BEHERA	AMITAV TRIPATHY	ITAMATI /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/25196/2025	SK. SWADHIN	SANJAYA KUMAR PANIGRAHI	SONEPUR /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/25198/2025	KIRTTAN CHANDRA SAHOO	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/25200/2025	BISHNU MALLIK	BRAHMANANDA MALLIK	KAMAKHYANAGAR /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/25202/2025	GURUBARI MALLIK	PRIYA RANJAN SINGH	TUMUSINGA /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/25204/2025	MANAS RANJAN RATH	SIDHARTHA SANKAR RAY (2)	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/25205/2025	STATE OF ODISHA RAJKUMAR DAS VS	SUBHENDU KUMAR NAYAK VS	// MADHUPATNA /217 /2025 ()	
614	D-ABLAPL/25206/2025	STATE OF ODISHA GOPIA @ GOPI @ GOPABANDHU BALIARSINGH VS	DEBASIS PANIGRAHI VS	// JODAPADAR /97 /2025 ()	
615	D-ABLAPL/25207/2025	STATE OF ODISHA SUSAMA DAS VS	SUBHENDU KUMAR NAYAK VS	// MADHUPATNA /217 /2025 ()	
616	D-ABLAPL/25209/2025	STATE OF ODISHA DIPTIMAYEE ROUT VS	JNYANANANDA PANDA VS	// NANDANKANAN /304 /2025 ()	
617	D-ABLAPL/25212/2025	STATE OF ODISHA BICITRA BISOYI VS	KURESH PRASAD DASH VS	// SHERAGADA /339 /2025 ()	AOD20250000916C202500009
618	D-ABLAPL/25214/2025	STATE OF ODISHA ARABINDA SWAIN VS	SOURAV SUMAN BHUYAN VS	// / /0 ()	
619	D-ABLAPL/25218/2025	STATE OF ODISHA SURYAKANTA SAHOO VS	SMRUTI RANJAN ROUT VS	// KANDARPUR /134 /2024 ()	
620	D-ABLAPL/25221/2025	STATE OF ODISHA JOYDEB DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
621	D-ABLAPL/25222/2025	STATE OF ODISHA NAROTTAM BEHERA VS	SMRUTI RANJAN ROUT VS	// MAHILA P.S. BUXIBAZAR /122 /2025 ()	
622	D-ABLAPL/25224/2025	STATE OF ODISHA PANCHALI BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
623	D-ABLAPL/25225/2025	STATE OF ODISHA MAYADHAR PATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/25228/2025	BISWAJIT BHOI @ BADAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PAHALA /192 /2025 () //	
625	D-ABLAPL/25229/2025	MRUTYUNJAYA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
626	D-ABLAPL/25231/2025	MANORAMA SAHOO @ MANARAMA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BALIANTA P.S. /219 /2025 () //	
627	D-ABLAPL/25233/2025	KARTICK PANDA @ KALIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /113 /2025 () //	
628	D-ABLAPL/25236/2025	KRUSHNA PRASAD SATAPATHY VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	//0 () //	
629	D-ABLAPL/25237/2025	CH.ANUCHAYA PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /183 /2025 () //	
630	D-ABLAPL/25239/2025	MUGUDA GOURI @ M.GOURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAYAGADA TOWN /124 /2024 () //	
631	D-ABLAPL/25241/2025	SUSHAMA MOHANTY @ SUSAMA MOHANTY VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	RASGOBINDPUR /288 /2025 () //	
632	D-ABLAPL/25246/2025	PRADEEP MIRDHA @ PRADIP MIRDHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /286 /2025 () //	
633	D-ABLAPL/25249/2025	FAIMA KHATUN VS STATE OF ODISHA	BHARAT JALLI VS	CRRRI /189 /2025 () //	AOD20240000581C202500120
634	D-ABLAPL/25254/2025	LUVLEEN MEHER VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	SUNDARGARH TOWN /286 /2025 () //	AOD20240000391C202500057
635	D-ABLAPL/25256/2025	BASANTI BEHERA	BIJAY KUMAR BEHERA	//0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/25257/2025	JAYANTI BEHERA	SHYAM SUNDAR CHHUALSINGH	EOW,BHUBANESWAR /12 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/25259/2025	MANJUBALA MAJHI	SHYAM SUNDAR CHHUALSINGH	EOW,BHUBANESWAR /12 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/25268/2025	CHANDRAKANTI GIRI	NIRANJAN LENKA	RASGOBINDPUR /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/25269/2025	ADITYA SATPATHY	BHARAT BHUSAN ROUSTRAY	CHHEND /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/25270/2025	MURALIDHAR JENA	JYOTIRMAYA SAHOO	BUGUDA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/25271/2025	PINTU SAHOO	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/25275/2025	PRABHAT TARAI @ PINTU TARAI	SANJIB KUMAR BHANJADEO	RAMBHA (KHALLIKOTE) /625 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/25276/2025	E. SUNITA KUMARI PATRA	JYOTIRMAYA SAHOO	JAGANNATHA PRASAD /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/25278/2025	SAMIR @ SUMAN NAIK	SANJIB KUMAR BHANJADEO	ATHGARH /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/25286/2025	RUDRA PRASAD MISHRA	UMA CHARAN MISHRA	BHAWANIPATNA TOWN /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/25287/2025	SALIL NAYAK @ SALIL KUMAR NAYAK @ BABALUDIBYAJYOTI SAHOO		RAYAGADA TOWN /260 /2025	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/25293/2025	STATE OF ODISHA NIRANJAN BARIK VS	AUROBINDA SAHOO VS	// AUL /220 /2025 ()	AOD20220003080C202500009
648	D-ABLAPL/25297/2025	STATE OF ODISHA KANTU PASAYAT @ SOUMYA RANJAN PATTAYAT VS	JAYDEEP PAL VS	// SUNDARGARH TOWN /263 /2025 ()	
649	D-ABLAPL/25300/2025	STATE OF ODISHA JITENDRA BEHERA @ RAJA VS	LALATENDU SAMANTARAY VS	// BHARATPUR PS /451 /2025 ()	
650	D-ABLAPL/25301/2025	STATE OF ODISHA MANOJ KUMAR ROUT @ LUCKY ROUT VS	DEBASNAN DAS VS	// BADAMBADI /340 /2025 ()	
651	D-ABLAPL/25303/2025	STATE OF ODISHA MANJU DAS VS	SOUBHAGYA RANJAN JENA VS	// LAXMISAGAR P.S. /417 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :18/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/25136/2025 GCRLA/ /	STATE OF ORISSA MP	ADDL. STANDING COUNSEL	6/2025
2	D-SAO/33018/2025 SAO/ /	BIJAY KUMAR PRADHAN @ BIJAYA KUMAR PRADHAN MP	PRASANTA KUMAR SATAPATHY	41/2025
3	D-SAO/33018/2025 SAO/ /	BIJAY KUMAR PRADHAN @ BIJAYA KUMAR PRADHAN MP	PRASANTA KUMAR SATAPATHY	42/2025
4	D-SAO/17/2010 SAO/17/2010	GITANJALI SAHOO MP	RABINDRA NATH PRUSTY	43/2025
5	D-STREV/33210/2025 STREV/ /	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION), EAST COAST RAILWAY, SAMBALPUR MP	BIBHUTI BHUSAN MISHRA( SR. PANEL COUNSEL)	58/2025
6	D-STREV/33210/2025 STREV/ /	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION), EAST COAST RAILWAY, SAMBALPUR MP	BIBHUTI BHUSAN MISHRA( SR. PANEL COUNSEL)	59/2025
7	D-CRP/33/2016 CRP/33/2016	AMIT PRAFULLA KEJIDIWAL MP		60/2025
8	D-TRPCRL/22987/2025 TRPCRL/65/2025	AMARCHAND SAHU MP	SUDEEP KUMAR SARANGI	78/2025
9	D-LAA/33334/2025 LAA/ /	CHIEF ENGINEER( CONSTRUCTION), KHURDA MP	BIBHUTI BHUSAN MISHRA( SR. PANEL COUNSEL)	163/2025
10	D-LAA/33334/2025 LAA/ /	CHIEF ENGINEER( CONSTRUCTION), KHURDA MP	BIBHUTI BHUSAN MISHRA( SR. PANEL COUNSEL)	164/2025
11	D-JCRLA/13820/2025 JCRLA/54/2025	PRASANTA KUMAR MAHAKUD MP	ADV.	195/2025
12	D-JCRLA/13820/2025 JCRLA/54/2025	PRASANTA KUMAR MAHAKUD MP	ADV.	196/2025
13	D-JCRLA/13820/2025 JCRLA/54/2025	PRASANTA KUMAR MAHAKUD MP	ADV.	197/2025
14	D-JCRLA/77/2017 JCRLA/77/2017	ANITA SATAPATHY MP		198/2025
15	D-JCRLA/77/2017 JCRLA/77/2017	ANITA SATAPATHY MP		199/2025
16	D-SA/390/2001 SA/390/2001	BIBEKANANDA PATNAIK MP	M/S.S.P.MISHRA	247/2025
17	D-TRP(C)/33283/2025 TRP(C)/ /	ROJI @ ROJALIN DAS @ ROJI DAS MP	SANDEEP RAJ PANDA	288/2025
18	D-TRP(C)/33284/2025 TRP(C)/ /	KABITA PRADHAN MP	NITYANANDA BEHURIA	289/2025
19	D-CONTC/33020/2025 CONTC/ /	SRINIVAS MOHANTY MP	KABITA PATRA	295/2025
20	D-CONTC/13849/2024 CONTC/2477/2024	MADHUMITA BEHERA MP	DIGAMBARA MISHRA	296/2025
21	D-CONTC/3501/2025 CONTC/570/2025	PRADEEP KUMAR BEHERA MP	M/S TANMAY MISHRA, I MISHRA	297/2025
22	D-CONTC/9938/2025 CONTC/1378/2025	HARBINDER SINGH DEENGRA MP	MR.PRADIPTA KUMAR MOHANTY, M/S.PRANAB KUMAR SAMANTRA	298/2025
23	D-RVWPET/33050/2025 RVWPET/ /	ORIENTAL INSURANCE CO.LTD., CUTTACK MP	MOHAN CHANDRA NAYAK	320/2025
24	D-RVWPET/33050/2025 RVWPET/ /	ORIENTAL INSURANCE CO.LTD., CUTTACK MP	MOHAN CHANDRA NAYAK	321/2025
25	D-RVWPET/33051/2025 RVWPET/ /	ORIENTAL INSURANCE CO.LTD., CUTTACK MP	MOHAN CHANDRA NAYAK	322/2025
26	D-RVWPET/33051/2025	ORIENTAL INSURANCE CO.LTD., CUTTACK	MOHAN CHANDRA NAYAK	

	RVWPET/ /	MP		323/2025
27	D-RVWPET/33118/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		324/2025
28	D-RVWPET/33118/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		325/2025
29	D-RVWPET/16376/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	RVWPET/122/2025	MP		326/2025
30	D-RPFAM/33017/2025	SAMIR DEHURY	SANATAN DAS	
	RPFAM/ /	MP		362/2025
31	D-RPFAM/33094/2025	RAKESH KUMAR TRIPATHY	AMITAV TRIPATHY	
	RPFAM/ /	MP		363/2025
32	D-RPFAM/33338/2025	DEBASISH BISWAL	NIRANJAN LENKA	
	RPFAM/ /	MP		364/2025
33	D-RPFAM/33338/2025	DEBASISH BISWAL	NIRANJAN LENKA	
	RPFAM/ /	MP		365/2025
34	D-CMAPL/14688/2025	SAFOORA BEGUM	ADV.	
	CMAPL/ /	MP		427/2025
35	D-CMAPL/217/2020	BRUNDABAN BIHARI MISHRA	S.N.MOHAPATRA, M/S DILLIP KUMAR MOHAPATRA.	
	CMAPL/217/2020	MP		428/2025
36	D-CMAPL/33244/2025	BATAKRISHNA NATH	ADV.	
	CMAPL/ /	MP		429/2025
37	D-MATA/52669/2024	GIRISH CHANDRA MOHARANA	NALINI KANTA SAHOO	
	MATA/37/2025	MP		444/2025
38	D-MATA/33340/2025	LILI DAS @ PRUSTY	AKSHAYA KUMAR SAHOO	
	MATA/ /	MP		445/2025
39	D-MATA/33340/2025	LILI DAS @ PRUSTY	AKSHAYA KUMAR SAHOO	
	MATA/ /	MP		446/2025
40	D-MATA/33378/2025	MOHANISH PRATAP SINGH CHAUHAN	SOUMYA MISHRA	
	MATA/ /	MP		447/2025
41	D-FAO/33111/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR	INDIA ASSURANCE COMPANY LIMITED. CUTTACK	
	FAO/ /	MP		757/2025
42	D-FAO/33206/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD., BBSR	INDIA ASSURANCE COMPANY LIMITED. CUTTACK	
	FAO/ /	MP		757/2025
43	D-FAO/33213/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD., BBSR	INDIA ASSURANCE COMPANY LIMITED. CUTTACK	
	FAO/ /	MP		758/2025
44	D-FAO/9482/2025	THE MANAGER (LEGAL), M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED, KHORDHA	GENERAL INSURANCE COMPANY LIMITED, KHORDHA	
	FAO/117/2025	MP		759/2025
45	D-FAO/28/2012	REG.DIR.ESIC	M/S.PURNENDU PR.RAY	
	FAO/28/2012	MP		760/2025
46	D-FAO/25925/2025	MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO. LTD., BBSR	INDIA ASSURANCE COMPANY LIMITED. CUTTACK	
	FAO/303/2025	MP		761/2025
47	D-CRLREV/24024/2025	ANGURBALA SAHU@SAHOO	KULDEEP MOHANTY	
	CRLREV/506/2025	MP		820/2025
48	D-CRLREV/1026/2014	BRIKHBHAN AGRAWAL	M/S.SANJEEV UDGATA	
	CRLREV/1026/2014	MP		821/2025
49	D-CRLREV/21284/2025	NAMALA VEERA@VORA VENKATA SATYANARAYAN MURTY@KOTHAPALLI PADMAJA		
	CRLREV/396/2025	MP		822/2025
50	D-CRLREV/25150/2025	MANOJ KUMAR MAHANTA	SUSANTA SEKHAR PARIDA	
	CRLREV/ /	MP		823/2025
51	D-CRLREV/25150/2025	MANOJ KUMAR MAHANTA	SUSANTA SEKHAR PARIDA	
	CRLREV/ /	MP		824/2025
52	D-CRLREV/25188/2025	RAMA NARAYAN DAS	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		825/2025
53	D-CRLREV/25188/2025	RAMA NARAYAN DAS	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		826/2025
54	D-CRLREV/25188/2025	RAMA NARAYAN DAS	BIKASH CHANDRA PARIJA	
	CRLREV/ /	MP		827/2025
55	D-CRLREV/25174/2025	TITUA SAMAL @ PRIYARANJAN SETHI	APARESH BHOI	
	CRLREV/ /	MP		828/2025
56	D-CRLREV/25174/2025	TITUA SAMAL @ PRIYARANJAN SETHI	APARESH BHOI	
	CRLREV/ /	MP		829/2025
57	D-CRLREV/25217/2025	GELI KUMARI SAHU	AMULYA RATNA PANDA	
	CRLREV/ /	MP		830/2025

58	D-CRLREV/537/2012 CRLREV/537/2012	BAIJAYANTI HOTA MP	ASHOK KUMAR BEHERA	831/2025
59	D-CRLREV/537/2012 CRLREV/537/2012	BAIJAYANTI HOTA MP		832/2025
60	D-CRLREV/25232/2025 CRLREV/ /	SANJAY BARIK @ SANJAYA KUMAR BARIK MP	BHABANI SHANKAR DASPARIDA	833/2025
61	D-CRLREV/25227/2025 CRLREV/ /	SACHALA MISHRA MP	MADHUSMITA KANUNGO	834/2025
62	D-CRLREV/25227/2025 CRLREV/ /	SACHALA MISHRA MP	MADHUSMITA KANUNGO	835/2025
63	D-CRLREV/25258/2025 CRLREV/ /	KALI PRASAD PANDA MP	MANAS KUMAR CHAND	836/2025
64	D-CRLREV/25292/2025 CRLREV/ /	KEDARNATH BEHERA MP	DEBI PRASAD DAS	837/2025
65	D-CRLREV/25306/2025 CRLREV/ /	ANANTA KUMAR SAHOO MP	BYOMAKESH TRIPATHY	838/2025
66	D-BLAPL/8122/2025 BLAPL/2999/2025	CHIKU @ SUDHANSU ROUT MP	PRAKASH KUMAR BEURA	864/2025
67	D-BLAPL/19771/2025 BLAPL/6938/2025	RAHUL KUMAR MP	PRANAY KUMAR MAHARAJ	865/2025
68	D-BLAPL/19803/2025 BLAPL/7068/2025	KELU CHARAN BEHERA @ KALU @ CHITTOOR MP	BASWANJAN PATIL NAIK	866/2025
69	D-BLAPL/4405/2025 BLAPL/1815/2025	ROHITA BAG MP	SURYAKANTA DWIBEDI, BINOD LR. HATI, B.P. DAS	867/2025
70	D-RSA/103/2023 RSA/103/2023	BANCHHA @ BANCHHANIDHI PALEI MP	ABHISHEK DASH	1168/2025
71	D-RSA/179/2021 RSA/179/2021	MINATI BEHERA MP	SUKANTA KUMAR NAYAK	1169/2025
72	D-RSA/31316/2025 RSA/ /	PRATIMA PAIKRAY MP	KOUSIK ANANDA GURU	1170/2025
73	D-RSA/33252/2025 RSA/ /	DURGA SHANKAR RATH MP	SOUMYA MISHRA	1171/2025
74	D-RSA/33275/2025 RSA/ /	MURALIDHAR PRADHAN MP	DWARIKA PRASAD MOHANTY	1173/2025
75	D-RSA/33300/2025 RSA/ /	AKSHAYA KUMAR DAS MP	SOUMYA RANJAN PATI	1174/2025
76	D-RSA/33300/2025 RSA/ /	AKSHAYA KUMAR DAS MP	SOUMYA RANJAN PATI	1175/2025
77	D-RSA/33349/2025 RSA/ /	JADUNATH SIAL MP	SUBHRANSU BHUSAN MOHANTY	1176/2025
78	D-RSA/33349/2025 RSA/ /	JADUNATH SIAL MP	SUBHRANSU BHUSAN MOHANTY	1177/2025
79	D-RSA/33257/2025 RSA/ /	SALEKRAM JUAD MP	AKASH KUMAR PATTAJOSHI	1178/2025
80	D-RSA/33257/2025 RSA/ /	SALEKRAM JUAD MP	AKASH KUMAR PATTAJOSHI	1179/2025
81	D-RSA/33355/2025 RSA/ /	KARTIKA JENA @ KARTIKA CHANDRA JENA MP	PRAFULLA KUMAR BISWAL	1180/2025
82	D-RSA/33355/2025 RSA/ /	KARTIKA JENA @ KARTIKA CHANDRA JENA MP	PRAFULLA KUMAR BISWAL	1181/2025
83	D-RSA/33360/2025 RSA/ /	RAJALAXMI NAIK @ SEEMA MP	PRASANTA KUMAR SATAPATHY	1182/2025
84	D-CMP/25170/2025 CMP/1079/2025	TRINATH SAHU MP	RAJENDRA NARAYAN ROUT	1278/2025
85	D-CMP/16386/2025 CMP/631/2025	M/S. KALINGA INSULATION, JAGATSINGHPUR MP		1279/2025
86	D-CMP/33061/2025 CMP/ /	CHANDRA SEKHAR SABAT MP	BIRENDRA KUMAR PARDHI	1280/2025
87	D-CMP/22919/2025 CMP/849/2025	SABITA SINGH MP	AJODHYA RANJAN DASH	1281/2025
88	D-CMP/33163/2025 CMP/ /	KILLAMSETTY SURESH @ K SURESH MP	P. V. BALAKRISHNA	1282/2025
89	D-CMP/33175/2025	PURNA CHANDRA SETHI	SANTOSH KUMAR SAMANTARAY	

	CMP/ /	MP		1283/2025
90	D-CMP/33229/2025	ARATI HARESH KUMAR ADWANI	PABITRA KUMAR NAYAK	
	CMP/ /	MP		1284/2025
91	D-CMP/33225/2025	BIKRAM CHEMI	MANAS RANJAN BAUG	
	CMP/ /	MP		1285/2025
92	D-CMP/72/2021	GAGAN CHANDRA ROUT	DWARIKA PRASAD MOHANTY	
	CMP/72/2021	MP		1286/2025
93	D-CMP/33251/2025	S.L. GUPTA, A PROPRIETY FIRM AT NALAM	MAHESWAR MOHANTY	
	CMP/ /	MP		1287/2025
94	D-CMP/33256/2025	MADAN SAHU	MAHESWAR MOHANTY	
	CMP/ /	MP		1288/2025
95	D-CMP/33259/2025	BINAPANI DEI	SOUMYA SUCHARITA DEO	
	CMP/ /	MP		1289/2025
96	D-CMP/33265/2025	SK. SARWAR AHAMAD	MAHESWAR MOHANTY	
	CMP/ /	MP		1290/2025
97	D-CMP/33269/2025	SURYAMANI PRUSTY @ SURJYAMANI PRUSTY	HIRAM DAS	
	CMP/ /	MP		1291/2025
98	D-CMP/33288/2025	MURALIDHAR OJHA	JAGAJIBAN PRADHAN	
	CMP/ /	MP		1292/2025
99	D-CMP/33322/2025	RABI NARAYAN SAHU	SUBHRANSU BHUSAN MOHANTY	
	CMP/ /	MP		1293/2025
100	D-CMP/33343/2025	NATABAR NAYAK @ MAHAPATRA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1294/2025
101	D-CMP/33363/2025	SATCHIDANANDA DALAL	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1295/2025
102	D-CMP/33372/2025	BIPIN NAYAK	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1296/2025
103	D-ABLAPL/25374/2024	LITUNA NAYAK		
	ABLAPL/9750/2024	MP		1522/2025
104	D-ABLAPL/21744/2025	SUKANTI DAS		
	ABLAPL/8705/2025	MP		1523/2025
105	D-ABLAPL/14990/2024	SANJAY KUMAR DALAI		
	ABLAPL/5291/2024	MP		1524/2025
106	D-ABLAPL/19500/2024	JYOTI RANJAN NAYAK @ KUNI NAYAK		
	ABLAPL/7044/2024	MP		1525/2025
107	D-ABLAPL/21027/2025	NIRANJAN @ GURU @ BHURU NAYAK	ASHOK KUMAR ROUT	
	ABLAPL/8605/2025	MP		1526/2025
108	D-ABLAPL/13583/2024	ABHI BHARASAGAR		
	ABLAPL/4872/2024	MP		1527/2025
109	D-ABLAPL/36432/2024	SRIKANTA DIGAL		
	ABLAPL/14007/2024	MP		1528/2025
110	D-ABLAPL/6692/2025	S.K GUNU @ S.K SAIDUL RAHEMAN		
	ABLAPL/2540/2025	MP		1529/2025
111	D-ABLAPL/22850/2024	SHANKARA SAHU	SANJAYA KUMAR PANIGRAHI	
	ABLAPL/8260/2024	MP		1530/2025
112	D-ABLAPL/13648/2025	BANAMALI RAM		
	ABLAPL/5399/2025	MP		1531/2025
113	D-ABLAPL/2263/2025	HRUDA @ HRUDANANDA PENTHEI		
	ABLAPL/918/2025	MP		1532/2025
114	D-ABLAPL/13924/2018	SAROJ KUMAR DAS	JANAKI KANTA MAHAPATRA	
	ABLAPL/13924/2018	MP		1533/2025
115	D-MACA/17089/2024	D.M., UNITED INDIA INSURANCE CO.LTD.	KAMTESH CHANDRA SAHOO I	
	MACA/412/2024	MP		2096/2025
116	D-MACA/33078/2025	BIBHUTI MAJHI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2097/2025
117	D-MACA/33078/2025	BIBHUTI MAJHI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2098/2025
118	D-MACA/33125/2025	SANTOSH KUMAR OJHA	BISHNU BRATA SINGH	
	MACA/ /	MP		2099/2025
119	D-MACA/33125/2025	SANTOSH KUMAR OJHA	BISHNU BRATA SINGH	
	MACA/ /	MP		2100/2025
120	D-MACA/33128/2025	CHABI PALAI	BISHNU BRATA SINGH	
	MACA/ /	MP		2101/2025

121	D-MACA/33128/2025 MACA/ /	CHABI PALAI MP	BISHNU BRATA SINGH	2102/2025
122	D-MACA/33184/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE LTD.,BBSR MP	SOMNATH BBSR	2103/2025
123	D-MACA/33167/2025 MACA/ /	SHAKTI RANJAN BHOI MP	SATYA NARAYAN MISHRA 4	2104/2025
124	D-MACA/33167/2025 MACA/ /	SHAKTI RANJAN BHOI MP	SATYA NARAYAN MISHRA 4	2105/2025
125	D-MACA/33224/2025 MACA/ /	D.M.,(LEGAL) T.P.CELL, M/S. NEW INDIA ASSURANCE CO.LTD.,BBSR MP	PRASANNA KUMAR MAHALICK	2106/2025
126	D-MACA/33222/2025 MACA/ /	MINATI PRADHAN MP	PABITRA KUMAR NAYAK	2107/2025
127	D-MACA/33224/2025 MACA/ /	D.M.,(LEGAL) T.P.CELL, M/S. NEW INDIA ASSURANCE CO.LTD.,BBSR MP	PRASANNA KUMAR MAHALICK	2108/2025
128	D-MACA/33235/2025 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD.,BBSR MP	BEERAMOD KUMAR TRIPATHY	2109/2025
129	D-MACA/33235/2025 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD.,BBSR MP	BEERAMOD KUMAR TRIPATHY	2110/2025
130	D-CRLMC/25040/2025 CRLMC/ /	ANURAG SETHI MP	RAKESH KAILASH SHARMA	2269/2025
131	D-CRLMC/25040/2025 CRLMC/ /	ANURAG SETHI MP	RAKESH KAILASH SHARMA	2270/2025
132	D-CRLMC/25052/2025 CRLMC/ /	KODI CHANDRA SEKHAR MP	PRASANNA KUMAR MISHRA	2271/2025
133	D-CRLMC/20451/2025 CRLMC/ /	DEBASHIS PARIDA MP	DEBASISH PATNAIK	2272/2025
134	D-CRLMC/25064/2025 CRLMC/ /	RAMAKANTA DAS MP	UMAKANTA BARIK	2273/2025
135	D-CRLMC/25075/2025 CRLMC/ /	DEEPAK KUMAR SINGH @ GHANASHYAM MP	PRINCHIT KUMAR MUDULI	2274/2025
136	D-CRLMC/25099/2025 CRLMC/ /	DEBASIS MALLICK MP	NIRANJAN PANDA	2275/2025
137	D-CRLMC/25111/2025 CRLMC/ /	SK. OSIM MP	BISWARANJAN DALAI	2276/2025
138	D-CRLMC/21230/2025 CRLMC/2771/2025	TAPAN @ RASMI RANJAN SAHOO MP		2277/2025
139	D-CRLMC/25131/2025 CRLMC/ /	RAMA CHANDRA BERA MP	PRASANTA KUMAR SAHOO	2278/2025
140	D-CRLMC/25134/2025 CRLMC/ /	NIRANJAN MAJHI MP	PRASANTA KUMAR SAHOO	2279/2025
141	D-CRLMC/17090/2025 CRLMC/2764/2025	DURJAN NAG MP	GOPAL KRUSHNA MOHANTY	2280/2025
142	D-CRLMC/25159/2025 CRLMC/ /	BISWA RANJAN MOHANTY MP	SUSANTA KUMAR BARAL	2281/2025
143	D-CRLA/42/2019 CRLA/42/2019	PRADEEP BEHERA@PRADIP MP	SOURA CHANDRA MOHAPATRA	2282/2025
144	D-CRLMC/20552/2025 CRLMC/2533/2025	ABDUL KAYOUM KHAN@ABDUL KAYAM MP	RAJANIKANTA MAHALIK	2282/2025
145	D-CRLA/19343/2025 CRLA/766/2025	BARUNA BHOI MP	ASUTOSH TRIPATHY	2283/2025
146	D-CRLMC/25215/2025 CRLMC/ /	TUSHARKANTI SAMAL MP	KRUSHNA CHANDRA DASH	2283/2025
147	D-CRLA/741/2019 CRLA/741/2019	NIHAR RANJAN NAYAK MP	PRASANNA KUMAR PANI	2284/2025
148	D-CRLMC/25235/2025 CRLMC/ /	SAMSUL KHAN MP	SUBRAT PANDA	2284/2025
149	D-CRLMC/25251/2025 CRLMC/ /	PRATAP KUMAR PRADHAN MP	SANJAY KUMAR PRADHAN	2285/2025
150	D-CRLA/741/2019 CRLA/741/2019	NIHAR RANJAN NAYAK MP	M/S.GOPAL KRUSHNA MOHANTY	2285/2025
151	D-CRLMC/25260/2025 CRLMC/ /	BINOD PRADHAN MP	SANJAY KUMAR PRADHAN	2286/2025
152	D-CRLA/11778/2024	SANJAY KUMAR NAIK @ NAYAK	DEBABRATA DASH	

	CRLA/373/2024	MP		2286/2025
153	D-CRLA/8787/2024	KISHORE EKKA	SAMARENDRA BAHADUR	
	CRLA/268/2024	MP		2287/2025
154	D-CRLMC/25267/2025	RAMACHANDRA BHARASAGAR	SAKTIDHARA MISHRA	
	CRLMC/ /	MP		2287/2025
155	D-CRLMC/25267/2025	RAMACHANDRA BHARASAGAR	SAKTIDHARA MISHRA	
	CRLMC/ /	MP		2288/2025
156	D-CRLA/3829/2025	RAJENDRA SINGH	PRANAB KUMAR DAS	
	CRLA/211/2025	MP		2288/2025
157	D-CRLMC/25296/2025	MAHENDRA SASMAL	BIJAY KUMAR BEHERA	
	CRLMC/ /	MP		2289/2025
158	D-CRLA/319/2019	PRADEEP KUMAR NAYAK	DEVASHIS PANDA	
	CRLA/319/2019	MP		2289/2025
159	D-CRLMC/25307/2025	PABITRA PRADHAN	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2290/2025
160	D-CRLA/2551/2025	SAHADEV GURU	JAGABANDHU SAHU	
	CRLA/130/2025	MP		2290/2025
161	D-CRLA/25125/2025	SADASIB SAMAL @ TIKU @ SADASHIV SA	SONBHAGYA KUMAR DASH	
	CRLA/ /	MP		2291/2025
162	D-CRLMC/25308/2025	SANJAY @ SANAJ KUMAR MALIK @ SAN	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2291/2025
163	D-CRLA/25125/2025	SADASIB SAMAL @ TIKU @ SADASHIV SA	SONBHAGYA KUMAR DASH	
	CRLA/ /	MP		2292/2025
164	D-CRLA/25149/2025	RABI KHILLA @ KHILO	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		2293/2025
165	D-CRLA/25149/2025	RABI KHILLA @ KHILO	RAJIB LOCHAN PATTNAIK	
	CRLA/ /	MP		2294/2025
166	D-CRLA/25201/2025	BABULU @ BABUL KU. NAYAK	BIKASH CHANDRA PARIJA	
	CRLA/ /	MP		2295/2025
167	D-CRLA/25208/2025	KALIA @ SONAM SRIDHAR NAYAK	SOMANATH NANDA	
	CRLA/ /	MP		2296/2025
168	D-CRLA/25208/2025	KALIA @ SONAM SRIDHAR NAYAK	SOMANATH NANDA	
	CRLA/ /	MP		2297/2025
169	D-CRLA/4573/2024	DAMU MUDULI@PARAJA	SANGRAM KESHARI ROUT	
	CRLA/121/2024	MP		2298/2025
170	D-CRLA/25305/2025	PARIKHITA JENA	ACHYUTANANDA PATTANAIAK	
	CRLA/ /	MP		2299/2025
171	D-CRLA/25305/2025	PARIKHITA JENA	ACHYUTANANDA PATTANAIAK	
	CRLA/ /	MP		2300/2025
172	D-CRLA/25305/2025	PARIKHITA JENA	ACHYUTANANDA PATTANAIAK	
	CRLA/ /	MP		2301/2025
173	D-WA/31017/2025	DR. PRASANTA KUMAR MOHANTY	JANMEJAYA KATIKIA	
	WA/1357/2025	MP		3644/2025
174	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3645/2025
175	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3646/2025
176	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3647/2025
177	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3648/2025
178	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3649/2025
179	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3650/2025
180	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3651/2025
181	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3652/2025
182	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3653/2025
183	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3654/2025

184	D-WA/33013/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3655/2025
185	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3656/2025
186	D-WA/33013/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3657/2025
187	D-WA/33014/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3658/2025
188	D-WA/33014/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3659/2025
189	D-WA/33015/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3660/2025
190	D-WA/33015/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3661/2025
191	D-WA/33162/2025 WA/ /	M/S KKREATION ASSOCIATES, KHURDA MP	BISWAJIT DAS	3662/2025
192	D-WA/33171/2025 WA/ /	SUNIL KUMAR GAGGAR MP	DR. JITENDRA KUMAR LENKA	3663/2025
193	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3664/2025
194	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3665/2025
195	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3666/2025
196	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3667/2025
197	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3668/2025
198	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3669/2025
199	D-WA/33190/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3670/2025
200	D-WA/33190/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3671/2025
201	D-WA/33194/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3672/2025
202	D-WA/33194/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3673/2025
203	D-WA/23248/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	3674/2025
204	D-WA/33328/2025 WA/ /	SUBHASHREE DAS @ MOHANTY MP	SOURAV SUMAN BHUYAN	3675/2025
205	D-WA/33365/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3676/2025
206	D-WA/33365/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3677/2025
207	D-WP(C)/33007/2025 WP(C)/22939/2025	REEDHI PANDA MP	AMRIT MISHRA	13836/2025
208	D-WP(C)/33005/2025 WP(C)/ /	UNION BANK OF INDIA, KHURDA MP	TUNA SAHU	13837/2025
209	D-WP(C)/33010/2025 WP(C)/ /	MANMOHAN PURTY MP	SARADA PRASAD DASH	13838/2025
210	D-WP(C)/35001/2023 WP(C)/35001/2023	NITESH KUMAR PUJHARI MP		13839/2025
211	D-WP(C)/33019/2025 WP(C)/ /	AKSHAYA KUMAR LENKA MP	RANJAN KUMAR NAYAK	13840/2025
212	D-WP(C)/33022/2025 WP(C)/ /	KANAKLATA MAHAL MP	PRASANTA KUMAR SATAPATHY	13841/2025
213	D-WP(C)/8216/2025 WP(C)/6060/2025	SAI CHANDRASEKHAR TRIPATHY MP	M/S SUBIR PALIT, AMITABH MISHRA	13842/2025
214	D-WP(C)/33024/2025 WP(C)/ /	SIBA PRASAD MUDULI MP	RAMA KRISHNA BISOI	13843/2025
215	D-WP(C)/32362/2021	SARAT KUMAR BEHERA	SURENDRA NATH PANDA	

	WP(C)/32362/2021	MP		13844/2025
216	D-WP(C)/30030/2025 WP(C)/21042/2025	M/S RUTUPARNA CONSTRUCTION, KHURDA MP	DR. ABODHA CHANDRA NAYAK	13845/2025
217	D-WP(C)/33032/2025 WP(C)/ /	AJAYA KUMAR BEHERA MP	PRASANTA KUMAR TRIPATHY	13846/2025
218	D-WP(C)/33033/2025 WP(C)/ /	ASHOK KUMAR MANDAL MP	SWOYAM PRABHU JENA	13847/2025
219	D-WP(C)/33034/2025 WP(C)/ /	RABI NARAYAN PATRA MP	SWOYAM PRABHU JENA	13848/2025
220	D-WP(C)/33036/2025 WP(C)/ /	TARINI KUMAR CHARAI MP	PRASANNA KUMAR MISHRA	13849/2025
221	D-WP(C)/33035/2025 WP(C)/ /	HEMANTA KUMAR CHARATI MP	PRASANNA KUMAR MISHRA	13850/2025
222	D-WP(C)/29503/2025 WP(C)/20453/2025	SURJAN BAA MP	KRISHNA CHANDRA SAHU	13851/2025
223	D-WP(C)/33038/2025 WP(C)/ /	PHANI FOODS, SAMBALPUR MP	RAMESH CHANDRA JENA	13852/2025
224	D-WP(C)/33046/2025 WP(C)/ /	SNEHASHIS DASH MP	MANOJA KUMAR KHUNTIA	13853/2025
225	D-WP(C)/33048/2025 WP(C)/23029/2025	COLLEGE OF NURSINH, CUTTACK MP	PAMI RATH	13854/2025
226	D-WP(C)/33047/2025 WP(C)/ /	ABHIJIT DASH MP	MANOJA KUMAR KHUNTIA	13855/2025
227	D-WP(C)/33049/2025 WP(C)/ /	SWADESH KUMAR DAS MP	MANOJA KUMAR KHUNTIA	13856/2025
228	D-WP(C)/33052/2025 WP(C)/ /	SESADREE PARIDA MP	SUBHANKAR ROUT	13857/2025
229	D-WP(C)/33053/2025 WP(C)/ /	BIKRAM KUMAR SUNDARAY MP	BIBHUTI RANJAN MOHANTY	13858/2025
230	D-WP(C)/33054/2025 WP(C)/23031/2025	CHITTA RANJAN PATRA MP	DEBAKANTA MOHANTY	13859/2025
231	D-WP(C)/24287/2025 WP(C)/17351/2025	DR.SWADESH KUMAR MOHANTY MP	DR. JITENDRA KUMAR LENKA	13860/2025
232	D-WP(C)/32209/2025 WP(C)/22794/2025	BIKASH KUMAR PATRA MP	UPENDRA KUMAR SAMAL	13861/2025
233	D-WP(C)/28968/2025 WP(C)/20219/2025	MINAKSHI PRADHAN MP	BIJAY JENA	13862/2025
234	D-WP(C)/23101/2025 WP(C)/16261/2025	BALARAM PATRA MP	BAIDHAR SAHOO	13863/2025
235	D-WP(C)/33056/2025 WP(C)/ /	UNION OF INDIA MP	DARPANARAN PATTNAYAK	13864/2025
236	D-WP(C)/33057/2025 WP(C)/ /	HEMANTA KUMAR KAR MP	BISWAJIT MOHAPATRA	13865/2025
237	D-WP(C)/33059/2025 WP(C)/ /	CHIRANJIT ROUT MP	DIPTI RANJAN BHOKTA	13866/2025
238	D-WP(C)/33067/2025 WP(C)/ /	MINATI KUMARI TRIPATHY MP	SANGRAM JENA	13867/2025
239	D-WP(C)/29552/2025 WP(C)/20733/2025	PRATAP CHANDRA MEHER MP		13868/2025
240	D-WP(C)/33069/2025 WP(C)/22998/2025	AJAY KUMAR DAS MP	SUBASH CHANDRA PUSPALAKA	13869/2025
241	D-WP(C)/8736/2025 WP(C)/7705/2025	SUDAM CHANDRA KISKU MP	AMIYA KUMAR CHHATOI	13870/2025
242	D-WP(C)/11227/2023 WP(C)/11227/2023	CHANDRIKA KUMARI MOHAPATRA MP	NEELAKANTHA PANDA	13871/2025
243	D-WP(C)/33074/2025 WP(C)/ /	UMAKANTA SAHOO MP	SUBASH CHANDRA PUSPALAKA	13872/2025
244	D-WP(C)/33065/2025 WP(C)/ /	HARA PRASAD PANDA MP	KRISHNA CHANDRA SAHU	13873/2025
245	D-WP(C)/33077/2025 WP(C)/22962/2025	MINATI PRAVA MOHAPATRA MP	PRADIPTA KISHORE BHUYAN	13874/2025
246	D-WP(C)/33080/2025 WP(C)/ /	SAROJ KUMAR SWAIN MP		13875/2025

247	D-WP(C)/33082/2025 WP(C)/23019/2025	MANASI JENA MP	ARUN KUMAR DAS	13876/2025
248	D-WP(C)/33084/2025 WP(C)/ /	DEBI PRASAD NAYAK MP	SAIBRATA RATH	13877/2025
249	D-WP(C)/33087/2025 WP(C)/ /	CHITTA RANJAN DASH MP	SAIBRATA RATH	13878/2025
250	D-WP(C)/26714/2022 WP(C)/26714/2022	SIBA SANKAR PANDA MP	SUBRAT KUMAR NAYAK	13879/2025
251	D-WP(C)/33088/2025 WP(C)/ /	HOTEL KALINGA ASHOK, BBSR MP	NITISH KUMAR MISHRA	13880/2025
252	D-WP(C)/33090/2025 WP(C)/ /	SATYABHAMA DEI MP	ASWINI KUMAR MISHRA	13881/2025
253	D-WP(C)/33089/2025 WP(C)/ /	RABI NARAYAN ACHARYA MP	RAJENDRA NARAYAN ROUT	13882/2025
254	D-WP(C)/33092/2025 WP(C)/ /	SANDEEP RAIGURU MP	SAIBRATA RATH	13883/2025
255	D-WP(C)/33097/2025 WP(C)/ /	SWAGAT DASH MP	SOUMIK SPANDAN TRIPATHY	13884/2025
256	D-WP(C)/33099/2025 WP(C)/22987/2025	MOHAN CHANDRA MOHAKUD MP	SOURAV SUMAN BHUYAN	13885/2025
257	D-WP(C)/38862/2021 WP(C)/38862/2021	PADMA LOCHAN PANDA MP	SISIR KUMAR PUROHIT	13886/2025
258	D-WP(C)/13212/2025 WP(C)/12449/2025	JYOTI SWAIN MP	BAMADEV BARAL	13887/2025
259	D-WP(C)/33121/2025 WP(C)/22997/2025	M/S. NETA SECURITY SERVICES PVT., LTD. MP	DIPANKAR ACHARYA	13888/2025
260	D-WP(C)/12842/2025 WP(C)/9271/2025	TRAILOKYANATH NAYAK MP	RABI NARAYAN BEHERA	13889/2025
261	D-WP(C)/33115/2025 WP(C)/ /	M/S BHARATIYA FINCOM PRIVATE LIMITED MP	EGAMOHAN PATTANAİK	13890/2025
262	D-WP(C)/16679/2025 WP(C)/11546/2025	RELIABLE SECURITY AND INTELLIGENCE SERVICES INDIA PRIVATE LIMITED, CUTTACK MP		13891/2025
263	D-WP(C)/16906/2025 WP(C)/11362/2025	RANJAN KUMAR ROUT MP	ANJAN KUMAR BISWAL	13892/2025
264	D-WP(C)/33130/2025 WP(C)/ /	AMAR MOHAPATRA MP	SIDHESWAR MALLİK	13893/2025
265	D-WP(C)/33133/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	AMITAV TRIPATHY	13894/2025
266	D-WP(C)/33120/2025 WP(C)/ /	UNION OF INDIA MP	RAJESH KUMAR MOHAPATRA, S.P.C	13895/2025
267	D-WP(C)/24765/2025 WP(C)/17148/2025	SUBASH CHANDRA SAHOO MP	MANMAYA KUMAR DASH	13896/2025
268	D-WP(C)/33137/2025 WP(C)/ /	SUMITRA DEI MP	DURGESH NARAYAN RATH	13897/2025
269	D-WP(C)/33136/2025 WP(C)/ /	MANAS RANJAN JENA MP	KRUPASINDHU SAHOO	13898/2025
270	D-WP(C)/33139/2025 WP(C)/ /	NIRAKAR PANDA MP	DURGESH NARAYAN RATH	13899/2025
271	D-WP(C)/33138/2025 WP(C)/ /	BIRENDRA KUMAR PATI MP	DURGESH NARAYAN RATH	13900/2025
272	D-WP(C)/33140/2025 WP(C)/ /	CHITTESWAR PRASAD MP	ANJAN KUMAR BISWAL	13901/2025
273	D-WP(C)/33141/2025 WP(C)/ /	HARAPRIYA SAHOO MP	AKSHAYA KUMAR PANDEY	13902/2025
274	D-WP(C)/33142/2025 WP(C)/ /	ARUN KUMAR MOHARANA MP	DURGESH NARAYAN RATH	13903/2025
275	D-WP(C)/40068/2024 WP(C)/24026/2024	M/S KWICK SOFT SOLUTIONS PVT. LTD, TAMILNADU MP	ANIL MOHARAN MISHRA, R.C.MEENA PREETHI	13904/2025
276	D-WP(C)/33143/2025 WP(C)/ /	SANTOSH KUMAR DAKSHINRAY MP	DURGESH NARAYAN RATH	13905/2025
277	D-WP(C)/33146/2025 WP(C)/ /	KULAMANI JENA MP	AKSHAYA KUMAR PANDEY	13906/2025
278	D-WP(C)/28698/2024	ANAKAR SWAIN	KUNAL KUMAR SWAIN	

	WP(C)/16508/2024	MP		13907/2025
279	D-WP(C)/33151/2025 WP(C)/ /	PRIYANKA PRIYADARSINI KAR MP	AMITABH MISHRA	13908/2025
280	D-WP(C)/33275/2024 WP(C)/20307/2024	MANAS CHANDRA PANDA MP	M/S MOHIT KUMAR PATI	13909/2025
281	D-WP(C)/33153/2025 WP(C)/ /	AUTHORIZED SIGNATORY I.C.I.C.I LOMBARD GENERAL INSURANCE COMPANY LIMITED, BBSR MP		13910/2025
282	D-WP(C)/33275/2024 WP(C)/20307/2024	MANAS CHANDRA PANDA MP	M/S MOHIT KUMAR PATI	13911/2025
283	D-WP(C)/33155/2025 WP(C)/ /	M/S. BHANJA MINERALS PVT. LTD., KEONJHAR MP	AMITABH MISHRA	13912/2025
284	D-WP(C)/33157/2025 WP(C)/ /	PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY (PACS), KENDRAPARA MP	ROHITH MISHRA	13913/2025
285	D-WP(C)/33158/2025 WP(C)/ /	BIBEKANANDA SAHOO MP	GYANA RANJAN SETHI	13914/2025
286	D-WP(C)/8764/2023 WP(C)/8764/2023	RAGHUNANDAN SINGH MP		13916/2025
287	D-WP(C)/32935/2025 WP(C)/ /	AKHILA KUMAR SAMAL MP	BRAHMANANDA TRIPATHY	13917/2025
288	D-WP(C)/21458/2025 WP(C)/14928/2025	RAMESWAR DASH MP		13918/2025
289	D-WP(C)/23874/2025 WP(C)/16537/2025	SUBARNA SATAPATHY MP	SAIBRATA RATH	13919/2025
290	D-WP(C)/33168/2025 WP(C)/ /	DR.TAPAN KUMAR SAHOO MP	PRASANTA KUMAR NANDA	13920/2025
291	D-WP(C)/23874/2025 WP(C)/16537/2025	SUBARNA SATAPATHY MP	SAIBRATA RATH	13921/2025
292	D-WP(C)/33169/2025 WP(C)/ /	ABINASH NAYAK MP	SAIBRATA RATH	13922/2025
293	D-WP(C)/16849/2025 WP(C)/13502/2025	ALOK NAIK @ BHUBAN MOHAN NAIK MP	SURYAKANTA DASH	13923/2025
294	D-WP(C)/33170/2025 WP(C)/ /	RASHMI REKHA SAHU MP	PRAVAT KUMAR MUDULI	13924/2025
295	D-WP(C)/17542/2024 WP(C)/11996/2024	NATIONAL SMALL INDUSTRIES CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13925/2025
296	D-WP(C)/17531/2024 WP(C)/12003/2024	NATIONAL SMALL INDUSTREIS CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13926/2025
297	D-WP(C)/17550/2024 WP(C)/12002/2024	NATIONAL SMALL INDUSTRIES CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13927/2025
298	D-WP(C)/17544/2024 WP(C)/12042/2024	NATIONAL SMALL INDUSTRIES CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13928/2025
299	D-WP(C)/17516/2024 WP(C)/11998/2024	NATIONAL SMALL INDUSTRIES CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13929/2025
300	D-WP(C)/17515/2024 WP(C)/11999/2024	NATIONAL SMALL INDUSTRIES CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13930/2025
301	D-WP(C)/17521/2024 WP(C)/12000/2024	NATIONAL SMALL INDUSTRIES CORPORATION, KOLKATA MP	SMONALRANJAN PATNAIK	13931/2025
302	D-WP(C)/33174/2025 WP(C)/ /	MANOJ KUMAR BARIK MP	KUNAL KUMAR SWAIN	13932/2025
303	D-WP(C)/24034/2025 WP(C)/16853/2025	MULLA MAHAMMAD ALID @ MULLA MD MP	MAHESWAR MOHANTY	13933/2025
304	D-WP(C)/33173/2025 WP(C)/ /	PRABINA KUMAR ROUT MP	SAIBRATA RATH	13934/2025
305	D-WP(C)/32471/2025 WP(C)/22673/2025	MARUTI ROUT MP	SUBRAT KUMAR KAR	13935/2025
306	D-WP(C)/37891/2021 WP(C)/37891/2021	BASUDEV MAHAKUD MP		13936/2025
307	D-WP(C)/33156/2025 WP(C)/ /	M/S BINDUSEN BARIK MP	KSHIROD KUMAR SAHOO	13937/2025
308	D-WP(C)/33186/2025 WP(C)/ /	UNION OF INDIA MP	SANGHAMITRA RAJAGURU	13938/2025
309	D-WP(C)/30603/2023 WP(C)/30603/2023	UJWAL KUMAR BARIK MP	CHANDRAKANTA NAYAK, M/S KUNAL KU. SWAIN, S C DASH, R P D	13939/2025

310	D-WP(C)/33185/2025 WP(C)/ /	DEEPAK KUMAR DASH MP	SAIBRATA RATH	13940/2025
311	D-WP(C)/30271/2025 WP(C)/21754/2025	MAGUNI GARNAIK MP		13941/2025
312	D-WP(C)/33198/2025 WP(C)/ /	SATYABRATA CHOUDHURY MP	MIHIR SEKHAR SAHOO	13942/2025
313	D-WP(C)/33197/2025 WP(C)/ /	SIMA KUMARI SETHI MP	BIGYAN KUMAR SHARMA	13943/2025
314	D-WP(C)/33176/2025 WP(C)/ /	HIMANSHU SEKHAR SAHOO MP	MANAS RANJAN BAUG	13944/2025
315	D-WP(C)/25733/2025 WP(C)/17959/2025	CHANDRA SEKHAR SATPATHY MP	BIBHU PRASAD PANDA	13945/2025
316	D-WP(C)/25291/2025 WP(C)/17607/2025	CHIRA KUMAR PATI MP	RUPESH KUMAR KANUNGO	13946/2025
317	D-WP(C)/33205/2025 WP(C)/ /	SATRUGHAN @ SATRUGHAN NAYAK MP	MANAS RANJAN DHAL	13947/2025
318	D-WP(C)/25991/2025 WP(C)/18823/2025	KRUSHNA CHANDRA PANDA MP		13948/2025
319	D-WP(C)/29402/2025 WP(C)/20727/2025	KSHETRAMANI BISWAL MP		13949/2025
320	D-WP(C)/33191/2025 WP(C)/ /	SATYAJEET GAMANGO MP	SUKANTA KUMAR DALAI	13950/2025
321	D-WP(C)/33228/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELCT) PURUSHOT MP	PROMPT ELECTRICAL DIVISION, TPSODL, GANJAM	13951/2025
322	D-WP(C)/23001/2025 WP(C)/15953/2025	DR. ARUNA KUMAR DASH MP	HRUDANANDA MOHAPATRA	13952/2025
323	D-WP(C)/33233/2025 WP(C)/ /	MANAS JENA MP	ANUPAM RATH	13953/2025
324	D-WP(C)/14486/2025 WP(C)/11242/2025	S.K.ABDUL RAHEMAN MP		13954/2025
325	D-WP(C)/4006/2017 WP(C)/4006/2017	MANAGING DIRECTOR,TRIBAL DEVELOPMENT CO-OP. CORPN.OF ODISHA LTD. MP	T.DCCOL	13955/2025
326	D-WP(C)/28176/2024 WP(C)/16084/2024	AKSHAYA KUMAR NAYAK MP		13956/2025
327	D-WP(C)/33238/2025 WP(C)/ /	SWAMI PRASAD PANDY MP	PITAMBAR PANDA	13957/2025
328	D-WP(C)/33241/2025 WP(C)/ /	BHARAT AWASTHI MP	SUNIL KUMAR PANDA	13958/2025
329	D-WP(C)/3925/2023 WP(C)/3925/2023	DISTRICT TRANSPORT MANAGER, (ADM), I.C.,OSRTC MP		13959/2025
330	D-WP(C)/33263/2025 WP(C)/ /	A.GOVINDA REDDY MP	DEEPALI MAHAPATRA	13960/2025
331	D-WP(C)/33264/2025 WP(C)/ /	ASUTOSH MOHAPATRA MP	SOURAV SUMAN BHUYAN	13961/2025
332	D-WP(C)/33262/2025 WP(C)/ /	SATYANARAYAN BHARAMAR RAY MP	SASWATI MOHAPATRA	13962/2025
333	D-WP(C)/33268/2025 WP(C)/ /	ASUTOSH MOHAPATRA MP	SOURAV SUMAN BHUYAN	13963/2025
334	D-WP(C)/33271/2025 WP(C)/ /	DR. GOURANGA CHARAN BEHERA MP	ASHOK KUMAR MOHAPATRA	13964/2025
335	D-WP(C)/33277/2025 WP(C)/ /	ASUTOSH MOHAPATRA MP	SOURAV SUMAN BHUYAN	13965/2025
336	D-WP(C)/7593/2023 WP(C)/7593/2023	BIRAJ MOHAN MOHANTY MP	SHASHI BHUSAN JENA	13966/2025
337	D-WP(C)/33280/2025 WP(C)/ /	ASUTOSH MOHAPATRA MP	SOURAV SUMAN BHUYAN	13967/2025
338	D-WP(C)/33278/2025 WP(C)/ /	DANARA MAJHI MP	DHANANJAYA MUND	13968/2025
339	D-WP(C)/10541/2019 WP(C)/10541/2019	SWAYANGSIDHA DAS MP	MR. S.K.SARANGI,S.KU,SARANGI.A.KU. NAYAK,K.P.MISHRA,L.P.DW	13969/2025
340	D-WP(C)/14750/2016 WP(C)/14750/2016	KULU CHARAN NAYAK MP	M/S.SAMIR KU.MISHRA	13970/2025
341	D-WP(C)/18741/2025	SUBRAT KUMAR PADHY	PAMI RATH	

	WP(C)/12865/2025	MP		13971/2025
342	D-WP(C)/33291/2025 WP(C)/ /	VASANT VIHAR VIKASH PARISHAD, SAMBHALI MP	ANURAG CHANDRA GHADEI	13972/2025
343	D-WP(C)/27407/2025 WP(C)/19241/2025	RAMESH CHANDRA MOHAPATRA MP		13973/2025
344	D-WP(C)/1762/2022 WP(C)/1762/2022	SUSHIL KUMAR KAR MP	SWAPNA KUMAR OJHA	13974/2025
345	D-WP(C)/33294/2025 WP(C)/ /	UMESH CHANDRA GOPAL MP	MANAS KUMAR CHAND	13975/2025
346	D-WP(C)/30167/2025 WP(C)/21192/2025	BIJAYKETAN SAHOO MP	SASWATI MOHAPATRA	13976/2025
347	D-WP(C)/33296/2025 WP(C)/ /	SUSHANT KUMAR MOHARANA MP	ASHOK KUMAR DAS	13977/2025
348	D-WP(C)/33239/2025 WP(C)/ /	SIVA @ SIBA SANKAR MISRA MP	SUKANTA KUMAR DALAI	13978/2025
349	D-WP(C)/33301/2025 WP(C)/ /	SANEISCHA RANJAN BEHERA MP	DURGESH NARAYAN RATH	13979/2025
350	D-WP(C)/33305/2025 WP(C)/ /	NATIONAL INSURANCE COMPANY LTD., MP	PREETI KUMAR MAHALI	13980/2025
351	D-WP(C)/33310/2025 WP(C)/ /	PARVATI MINIKA MP	RANJAN KUMAR NAYAK	13981/2025
352	D-WP(C)/33318/2025 WP(C)/ /	BAILOCHAN BARIK MP	RANJAN KUMAR NAYAK	13982/2025
353	D-WP(C)/33315/2025 WP(C)/ /	KANAKALATA SENAPATI MP	PRANAYA KUMAR MISHRA	13983/2025
354	D-WP(C)/33324/2025 WP(C)/ /	MANOJ KUMAR DAS MP	RANJAN KUMAR NAYAK	13984/2025
355	D-WP(C)/33243/2025 WP(C)/ /	NIBEDITA JENA MP	SUKANTA KUMAR DALAI	13985/2025
356	D-WP(C)/12249/2025 WP(C)/8720/2025	DR. KAIBALYA KUMAR RATH MP	SATYA SMRUTI MOHANTY	13986/2025
357	D-WP(C)/33330/2025 WP(C)/ /	RAJESH CHOUDHURY MP	RANJAN KUMAR NAYAK	13987/2025
358	D-WP(C)/33331/2025 WP(C)/ /	LADUKESHWAR AGARWALLA MP	SANJAT DAS	13988/2025
359	D-WP(C)/12249/2025 WP(C)/8720/2025	DR. KAIBALYA KUMAR RATH MP	BUDHADEV ROUTRAY	13989/2025
360	D-WP(C)/33336/2025 WP(C)/ /	AJAY DAS MP	RANJAN KUMAR NAYAK	13990/2025
361	D-WP(C)/33337/2025 WP(C)/ /	SARAT CHANDRA SETHI @ BABULI SETHI MP	ACHYUTANANDA PATTANAIK	13991/2025
362	D-WP(C)/33339/2025 WP(C)/ /	BRUNDABAN MAHAPATRO MP	RANJAN KUMAR NAYAK	13992/2025
363	D-WP(C)/33341/2025 WP(C)/ /	MAHENDRA MUNERIA MP	RANJAN KUMAR NAYAK	13993/2025
364	D-WP(C)/33345/2025 WP(C)/ /	TARUNI CHOUDHURY MP	RANJAN KUMAR NAYAK	13994/2025
365	D-WP(C)/33344/2025 WP(C)/ /	SURYAKANTI NAYAK MP	SUBHRANSU BHUSAN MOHANTY	13995/2025
366	D-WP(C)/33351/2025 WP(C)/ /	DEEPANJALI MALLIK MP	PRAHALLAD SAHU	13996/2025
367	D-WP(C)/33352/2025 WP(C)/ /	MANOJ KUMAR SUNANI @ MANOJ SUNANI MP	NUSAR KUMAR MISHRA	13997/2025
368	D-WP(C)/33353/2025 WP(C)/ /	PRADIPTA KISHORE NANDA MP	BIJAY JENA	13998/2025
369	D-WP(C)/33354/2025 WP(C)/ /	L AND K SERVICE PVT.LTD., BBSR MP	SATYA SMRUTI MOHANTY	13999/2025
370	D-WP(C)/33358/2025 WP(C)/ /	SREI EQUIPMENT FINANCE LIMITED, KOLKATA MP	DEEPA DEEP PAL	14000/2025
371	D-WP(C)/33273/2025 WP(C)/ /	UMESH CHANDRA BEHERA MP	SUKANTA KUMAR DALAI	14001/2025
372	D-WP(C)/33361/2025 WP(C)/ /	BANSIDHAR PANIGRAHI MP	SOUMYA MISHRA	14002/2025

373	D-WP(C)/33362/2025 WP(C)/ /	SANJIVANI DAS MP	KIRAN KUMAR PATEL	14003/2025
374	D-WP(C)/33364/2025 WP(C)/ /	JAYANT KABI MP	NIRANJAN LENKA	14004/2025
375	D-WP(C)/33366/2025 WP(C)/ /	PRAVAKAR MOHANTY MP	SUBHADUTTA ROUSTRAY	14005/2025
376	D-WP(C)/33350/2025 WP(C)/ /	L AND K SERVICE PVT. LTD., BBSR MP	SATYA SMRUTI MOHANTY	14006/2025